

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai**

**Constitution of Benches for the period 02.02.2026 to 05.02.2026**

<b>Bench</b>	<b>Court Room Number</b>	<b>Hon'ble President/Vice-President &amp; Members</b>
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Arun Khodpia, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM (except on 02 <sup>nd</sup> Feb)
SMC	4	Smt. Beena Pillai, JM
C & H	5	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM (except on 05 <sup>th</sup> Feb)
I	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	7	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	8	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	9	S/Shri Pawan Singh, JM & Bijayananda Pruseth, AM (except on 4 <sup>th</sup> & 5 <sup>th</sup> Feb)
F	11 (at 2:30 pm)	S/Shri Anikesh Banerjee, JM & Girish Agrawal, AM (on 2 <sup>nd</sup> , 3 <sup>rd</sup> & 5 <sup>th</sup> Feb.) S/Shri Rahul Chaudhary, JM & Girish Agrawal, AM (on 04 <sup>th</sup> Feb.)

**Constitution of Benches for the period 09.02.2026 to 12.02.2026**

<b>Bench</b>	<b>Court Room Number</b>	<b>Hon'ble President/Vice-President &amp; Members</b>
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Arun Khodpia, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM
SMC	4	Smt. Beena Pillai, JM
C & H	5	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
I	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	7	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	8	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	9	S/Shri Pawan Singh, JM & Bijayananda Pruseth, AM
F	11 (at 2:30 pm)	S/Shri Anikesh Banerjee, JM & Girish Agrawal, AM

**Constitution of Benches for the period 16.02.2026 to 19.02.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Girish Agrawal, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Shri Arun Khodpia, AM
SMC	4	Smt. Beena Pillai, JM (except on 18 <sup>th</sup> Feb.)
	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM (on 18 <sup>th</sup> Feb.,)
C & H	5	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
I	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	7	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	8	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	9	S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM
F	11 (at 2:30)	S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM (on 16 <sup>th</sup> Feb.)
		S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM (from 17 <sup>th</sup> to 19 <sup>th</sup> Feb.)

**Constitution of Benches for the period 23.02.2026 to 26.02.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Girish Agrawal, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Shri Arun Khodpia, AM
C & H	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
I & SMC	5	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	6	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	7	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	8	S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM
F	9 (at 2:30 pm)	S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM

- 'C' & 'H' Benches will not function on 05<sup>th</sup> Feb., 2026 and the cases of 'C' Bench will be heard on 09<sup>th</sup> Feb. and those of 'H' will be heard on 10<sup>th</sup> Feb., 2026
- 'E' Bench will not function on 02<sup>nd</sup> Feb., 2026 and the cases fixed will be heard on 3<sup>rd</sup> Feb, 2026.
- 'J' & 'K' Benches will not function on 04<sup>th</sup> & 5<sup>th</sup> Feb., 2026

Sd/-  
[Saktijit Dey]  
VICE-PRESIDENT

Dated: 29.01.2026

(Hindi version follows)

**Tour**

- Shri Pawan Singh, JM from 16<sup>th</sup> to 27<sup>th</sup> Feb., 2026

**Leave**

- Shri Amit Shukla, JM on 02<sup>nd</sup> Feb., 2026 ✓
- Smt. Beena Pillai, JM on 18<sup>th</sup> and 23<sup>rd</sup> to 26<sup>th</sup> Feb., 2026
- Shri Vikram Singh Yadav, AM on 5<sup>th</sup> Feb., 2026 ✓
- Shri Anikesh Banerjee, JM on 04<sup>th</sup> Feb., 2026 and 17<sup>th</sup> to 20<sup>th</sup> Feb.)
- Shri Bijayananda Pruseth, AM on 4<sup>th</sup> & 5<sup>th</sup> Feb., 2026

**Chamber work**

- Shri Pawan Singh, JM on 4<sup>th</sup> & 5<sup>th</sup> Feb., 2026
- Shri Sandeep Singh Karhail, JM on 05<sup>th</sup> Feb., 2026
- Shri Rahul Chaudhary, JM on 2<sup>nd</sup>, 3<sup>rd</sup>, 5<sup>th</sup> and 9<sup>th</sup> to 12<sup>th</sup> Feb., 2026

**INCOME TAX APPELLATE TRIBUNAL**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**  
**101 Maharshi Karve Marg,**  
**Mumbai -400 020.**

**NOTICE**

- “ E ” & “ G ” Benches are reconstituted as Shri Amit Shukla, JM & Shri Girish Agrawal, AM w.e.f 23.02.2026 to 26.02.2026 in Court Room No 3.
- “ F ” & “ SMC ” Benches are reconstituted as S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM w.e.f 23.02.2026 to 26.02.2026 in Court Room No 5 at 2.30 PM .
- “I” Bench is cancelled w.e.f 23.02.2026 to 26.02.2026.

By order

  
ASSISTANT REGISTRAR

Mumbai.  
20.02.2026

**INCOME TAX APPELLATE TRIBUNAL**

**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**

**101 Maharshi Karve Marg,**

**Mumbai -400 020.**

**NOTICE**

**Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.**

**Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.**

**By order**

  
**ASSISTANT REGISTRAR**

**Mumbai.**

**Dated: 20.02.2026**



**Income Tax Appellate Tribunal**  
3<sup>rd</sup> and 4<sup>th</sup> Floor, PratishthaBhavan,  
Old CGO Building, MaharshiKarve Marg,  
New Marine Lines, Churchgate,  
Mumbai – 400020.



Date: - 23<sup>rd</sup> January, 2026

**NOTICE**

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 27.01.2026 to 27.02.2026 -Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	<a href="https://itatmumbai.my.webex.com/meet/crlink1">https://itatmumbai.my.webex.com/meet/crlink1</a>	26414952544	2026
Court Room No. 02	<a href="https://itatmumbai.my.webex.com/meet/crlink2">https://itatmumbai.my.webex.com/meet/crlink2</a>	26401520489	2026
Court Room No. 03	<a href="https://itatmumbai.my.webex.com/meet/crlink3">https://itatmumbai.my.webex.com/meet/crlink3</a>	26408489687	2026
Court Room No. 04	<a href="https://itatmumbai.my.webex.com/meet/crlink4">https://itatmumbai.my.webex.com/meet/crlink4</a>	26436211654	2026
Court Room No. 05	<a href="https://itatmumbai.my.webex.com/meet/crlink5">https://itatmumbai.my.webex.com/meet/crlink5</a>	26430973048	2026
Court Room No. 06	<a href="https://itatmumbai.my.webex.com/meet/crlink6">https://itatmumbai.my.webex.com/meet/crlink6</a>	26410995827	2026
Court Room No. 07	<a href="https://itatmumbai.my.webex.com/meet/crlink7">https://itatmumbai.my.webex.com/meet/crlink7</a>	26403060903	2026
Court Room No. 08	<a href="https://itatmumbai.my.webex.com/meet/crlink8">https://itatmumbai.my.webex.com/meet/crlink8</a>	26443156663	2026
Court Room No. 09	<a href="https://itatmumbai.my.webex.com/meet/crlink9">https://itatmumbai.my.webex.com/meet/crlink9</a>	26444477729	2026
Court Room No. 11	<a href="https://itatmumbai.my.webex.com/meet/crlink11">https://itatmumbai.my.webex.com/meet/crlink11</a>	26412112990	2026
Court Room No. 13	<a href="https://itatmumbai.my.webex.com/meet/crlink13">https://itatmumbai.my.webex.com/meet/crlink13</a>	Not Function	

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

  
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	SA 153/MUM/2025	2022-23	[A] L7 HITECH PRIVATE LIMITED	
2	ITA 4019/MUM/2025	2022-23	[A] L7 HITECH PRIVATE LIMITED (E-FILE)	
3	ITA 4037/MUM/2025	2021-22	[A] L7 HITECH PRIVATE LIMITED (E-FILE)	
4	ITA 4038/MUM/2025	2023-24	[A] L7 HITECH PRIVATE LIMITED (E-FILE)	
5	ITA 4947/MUM/2025	2022-23	[D] L7 HITECH PRIVATE LIMITED (E-FILE)	
6	ITA 4948/MUM/2025	2021-22	[D] L7 HITECH PRIVATE LIMITED (E-FILE)	
7	ITA 4949/MUM/2025	2023-24	[D] L7 HITECH PRIVATE LIMITED (E-FILE)	
8	CO 248/MUM/2025	2023-24	[A] L7 HITECH PRIVATE LIMITED	
9	CO 249/MUM/2025	2021-22	[A] L7 HITECH PRIVATE LIMITED	
10	ITA 701/MUM/2021	2012-13	[A] AJAY SHANKARLAL MITTAL	
11	ITA 702/MUM/2021	2013-14	[A] AJAY SHANKARLAL MITTAL	
12	ITA 1680/MUM/2021	2012-13	[D] SHRI AJAY SHANKARLAL MITTAL	
13	ITA 1681/MUM/2021	2013-14	[D] SHRI AJAY SHANKARLAL MITTAL	
14	ITA 1084/MUM/2025	2013-2014	[A] AJAY SHANKARLAL MITTAL (E-FILING)	
15	ITA 703/MUM/2021	2013-14	[A] ANANYA AJAY MITTAL	
16	ITA 1677/MUM/2021	2013-14	[D] SHRI ANANYA AJAY MITTAL	
17	ITA 817/MUM/2021	2012-13	[A] ARCHANA AJAY MITTAL	
18	ITA 818/MUM/2021	2013-14	[A] ARCHANA AJAY MITTAL	
19	ITA 1678/MUM/2021	2013-14	[D] SMT. ARCHANA AJAY MITTAL	
20	ITA 1679/MUM/2021	2012-13	[D] ARCHANA AJAY MITTAL	
21	ITA 1085/MUM/2025	2013-2014	[A] ARCHANA AJAY MITTAL (E-FILING)	
22	ITA 4118/MUM/2024	2012-13	[A] AMOGH BUILDCON PVT LTD (E-FILED(RECALLED MATTER))	
23	ITA 5339/MUM/2025	2012-13	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
24	ITA 5340/MUM/2025	2013-14	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
25	ITA 5341/MUM/2025	2014-15	[D] AARTI INDUSTRIES LIMITED (E-FILE)	

**CAUSE LIST OF A BENCH FOR 23-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 5342/MUM/2025	2015-16	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
27	ITA 5880/MUM/2025	2016-17	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
28	ITA 5881/MUM/2025	2019-20	[D] AARTI INDUSTRIES LIMITED (E-FILE)	
29	CO 319/MUM/2025	2016-17	[A] AARTI INDUSTRIES LIMITED	
30	CO 320/MUM/2025	2019-20	[A] AARTI INDUSTRIES LIMITED	
31	CD 331/MUM/2025	2012-13	[A] AARTI INDUSTRIES LIMITED	
32	CO 332/MUM/2025	2013-14	[A] AARTI INDUSTRIES LIMITED	
33	CD 333/MUM/2025	2014-15	[A] AARTI INDUSTRIES LIMITED	
34	CO 334/MUM/2025	2015-16	[A] AARTI INDUSTRIES LIMITED	
35	ITA 5213/MUM/2024	2016-17	[A] ANKIT AGARWAL (E-FILE)	
36	ITA 5338/MUM/2024	2011-12	[A] ASIS CORPDRATE ADVISORS LIMITED	
37	ITA 7546/MUM/2025	2022-23	[D] AMBA RIVER COKE LIMITED (E-FILE)	
38	ITA 7747/MUM/2025	2015-16	[A] LALITPUR POWER GENERATION COMPANY LIMITED	
39	ITA 8164/MUM/2025	2023-24	[A] AMPSEPC PRIVATE LIMITED (E-FILE)	
40	ITA 8396/MUM/2025	2023-24	[A] ASPRI SPIRITS PRIVATE LIMITED (E-FILE)	
41	ITA 8643/MUM/2025	2023-24	[D] ASPRI SPIRITS PVT LTD (E-FILE)	
42	ITA 8410/MUM/2025	2018-19	[A] M/S ASHTHA PRIME CDMDDITE PVT. LTD. (E-FILE)	
43	ITA 8603/MUM/2025	2015-16	[A] SNB INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
44	ITA 8621/MUM/2025	2018-19	[A] SADRUDDIN NOORUDIN TEJANI (E-FILE)	
45	ITA 8633/MUM/2025	2017-18	[A] ASHABEN BABULAL GALA	
46	ITA 8659/MUM/2025	2019-20	[A] M/S. ALTANTIC INTERNATIONAL EXPRESS	
47	ITA 8671/MUM/2025	2020-2021	[A] AMEY MADHAV BAITULE (E-FILE)	

  
Assistant Registrar  
20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4891/MUM/2024	2012-13	[A] ASIT C MEHTA ADVISORS LIMITED	
2	ITA 2254/MUM/2025	2018-19	[A] MITASHI EDUTAINMENT PVT. LTD. (E-FILE)	
3	ITA 2255/MUM/2025	2021-22	[A] MITASHI EDUTAINMENT PVT. LTD. (E-FILE)	
4	ITA 3485/MUM/2025	2019-20	[D] ASHOK AMRITLAL NAYAK (E-FILE)	
5	CO 172/MUM/2025	2019-20	[A] ASHOK AMRITLAL NAYAK	
6	ITA 5407/MUM/2025	2014-15	[D] MUSAFIR.COM INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 4164/MUM/2024	2014-15	[D] ABHISHEK HARSHKUMAR JAIN (E-FILED (SMC))	
8	ITA 4165/MUM/2024	2015-16	[D] ABHISHEK HARSHKUMAR JAIN (E-FILED)	
9	ITA 5415/MUM/2025	2017-18	[D] MANISH JASWANT SINGH BHACHOO (E-FILE)	
10	ITA 5435/MUM/2025	2009	[D] ANIL TRANSPORT SERVICE (E-FILE)	
11	ITA 5486/MUM/2025	2018-19	[D] AGNIJWAALA ELECTRONICS SUPPLIERS PRIVATE LIMITED	
12	ITA 5511/MUM/2025	2015-16	[A] ANKIT BHOGILAL KUBADIA (E-FILE)	
13	ITA 6925/MUM/2025	2019-20	[D] LOHITKA PROPERTIES LLP (E-FILE)	
14	ITA 6926/MUM/2025	2020-21	[D] LOHITKA PROPERTIES LLP (E-FILE)	
15	ITA 8113/MUM/2025	2013-14	[A] ASHRAF MOHAMEDALI JARIA, LEGAL HEIR OF LATE. MOHAMEDALI KANJI JARIA (E-FILE)	
16	ITA 8114/MUM/2025	2014-15	[A] ASHRAF MOHAMEDALI JARIA, LEGAL HEIR OF LATE. MOHAMEDALI KANJI JARIA (E-FILE)	
17	ITA 8305/MUM/2025	2022-23	[A] LAVESH AGARWAL	
18	ITA 8385/MUM/2025	2017-18	[A] ANKITA BUILDERS	
19	ITA 8434/MUM/2025	2013-14	[A] AVENTUS BUILDCON LIMITED ( FORMERLY RATNAAKAR INFRASTRUCTURE LTD )	
20	ITA 8683/MUM/2025	2013-14	[D] AGILITY CONSULTANCY PRIVATE LIMITED (E-FILE)	
21	ITA 8684/MUM/2025	2022-23	[D] AMIT MAHENSARIA (E-FILE)	
22	ITA 8685/MUM/2025	2020-21	[A] ASHAPURA DEVELOPERS (E-FILE)	

*Jurch*  
Assistant Registrar  
20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4823/MUM/2024	2012-13	[A] AARTI DRUGS LIMITED	
2	ITA 4824/MUM/2024	2010-11	[A] AARTI DRUGS LIMITED	
3	ITA 4825/MUM/2024	2011-12	[A] AARTI DRUGS LIMITED	
4	ITA 4827/MUM/2024	2013-14	[A] AARTI DRUGS LIMITED	
5	ITA 4847/MUM/2024	2012-13	[D] AARTI DRUGS LTD (E-FILE)	
6	ITA 4848/MUM/2024	2011-12	[D] AARTI DRUGS LTD (E-FILE)	
7	ITA 4850/MUM/2024	2010-11	[D] AARTI DRUGS LTD (E-FILE)	
8	ITA 4925/MUM/2024	2013-14	[D] AARTI DRUGS LTD	
9	WTA 3/MUM/2025	2009-10	[A] MR.ARUN GOVIND JADHWANI L/H OF LATE GOBIND RAJALDAS JADHWANI	
10	ITA 3043/MUM/2025	2019-20	[D] ASHOK RAMSWROOP PANCHARIYA (E-FILE)	
11	ITA 6904/MUM/2025	2017-18	[D] ASHOK RAMSWROOP PANCHARIYA (E-FILE)	
12	ITA 4599/MUM/2025	2013-14	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
13	ITA 4600/MUM/2025	2014-15	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
14	ITA 4601/MUM/2025	2015-16	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
15	ITA 4602/MUM/2025	2016-17	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
16	ITA 4603/MUM/2025	2017-18	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
17	ITA 4604/MUM/2025	2018-19	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
18	ITA 4605/MUM/2025	2019-20	[A] A.P.I. CIVILCON PRIVATE LIMITED (E-FILE)	
19	ITA 2233/MUM/2025	2007-08	[A] AVIS MOTORS PRIVATE LIMITED (E-FILE)	
20	ITA 2946/MUM/2025	2007-08	[D] AVIS MOTORS PRIVATE LIMITED (E-FILE)	
21	ITA 4888/MUM/2025	2015-16	[A] THE LOOT (INDIA) PRIVATE LIMITED	
22	ITA 4889/MUM/2025	2009-10	[A] THE LOOT (INDIA) PRIVATE LIMITED	

**CAUSE LIST OF A BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 6210/MUM/2025	2012-13	[D] ANAND PROJECTS LTD (E-FILE)	
24	ITA 6884/MUM/2025	2012-13	[A] ANAND PROJECTS LIMITED	
25	CO 316/MUM/2025	2012-13	[A] ANAND PROJECTS LTD	
26	ITA 6885/MUM/2025	2018-19	[A] AKSHAJ ENTERPRISES LLP	
27	ITA 7008/MUM/2025	2015-16	[A] LABH VENTURES INDIA PRIVATE LIMITED	
28	ITA 7015/MUM/2025	N.A	[A] AGRAWAL MEDICAL AND EDUCATION FOUNDATION	
29	ITA 7018/MUM/2025	2025-26	[A] AGRAWAL MEDICAL AND EDUCATION FOUNDATION	
30	ITA 7016/MUM/2025	2013-14	[A] ANILKUMAR AGRAWAL HUF	
31	ITA 7025/MUM/2025	2018-19	[A] LUPIN LIMITED	
32	ITA 7774/MUM/2025	N.A	[A] ANNACHARYA LOKAPUR FOUNDATION	
33	ITA 8042/MUM/2025	2012-13	[D] ATUL PROPERTIES (E-FILE)	
34	ITA 8043/MUM/2025	2013-14	[D] ATUL PROPERTIES (E-FILE)	
35	ITA 8240/MUM/2025	2014-15	[D] LUNAR DIAMONDS (E-FILE)	
36	ITA 8539/MUM/2025	NA.	[A] LIVE TO GIVE FOUNDATION	
37	ITA 8596/MUM/2025	2020-21	[A] SHREE GOREGAON DIGAMBER JAIN MANDIR TRUST	
38	ITA 8729/MUM/2025	2014-15	[D] LAKELAND CHEMICALS INDIA LIMITED (E-FILE)	
39	ITA 8730/MUM/2025	2017-18	[D] LAKELAND CHEMICALS INDIA LIMITED (E-FILE)	

*JA*  
*Jagadish*  
Assistant Registrar  
20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4310/MUM/2024	2014-15	[D] ANIL KUMAR VIJAYKUMAR SINGHVI(HUF) (E-FILED)	
2	ITA 6095/MUM/2024	2017-18	[D] LALIT SHAH (E-FILING)	
3	CO 210/MUM/2025	2017-18	[A] LALIT SHAH (E-FILE)	
4	ITA 3210/MUM/2025	2020-21	[A] ACE ASSOCIATES	
5	ITA 4763/MUM/2025	2021-22	[A] ATIF AFZAL AHMED SHAIKH (E-FILE)	
6	ITA 4771/MUM/2025	2022-23	[A] ATIF AFZAL AHMED SHAIKH (E-FILE)	
7	ITA 5419/MUM/2025	2022	[D] ATIF AFZAL AHMED SHAIKH (E-FILE)	
8	ITA 5925/MUM/2025	2012-13	[A] ANIMESH KANJIBHAI PATEL (E-FILE)	
9	ITA 6762/MUM/2025	2021-22	[A] ANTARES LOGISTICS PRIVATE LIMITED (E-FILE)	
10	ITA 6954/MUM/2025	2016-17	[A] ABDUL GAFAR ABDUL KARIM NADIADWALA (DECEASED) THROUGH LEGAL HEIR FIROZ ABDUL GAFAR NADIADWALA	
11	ITA 6964/MUM/2025	2012-13	[A] AEGIS LIMITED (EARLIER KNOW AS AEGIS BPS SERVICE LIMITED )	
12	ITA 6965/MUM/2025	2014-15	[A] MR. ANAND LILARAM RAISINGHANI	
13	ITA 6993/MUM/2025	2020-21	[D] APOLLO LOGISOLUTIONS LIMITED (E-FILE)	
14	ITA 7881/MUM/2025	2018-19	[D] ANIL RAMACHANDRAN (E-FILE)	
15	ITA 7969/MUM/2025	2018-19	[D] ANIL RAMCHANDRAN (E-EFILE)	
16	ITA 8456/MUM/2025	2018-19	[D] ANIL RAMCHANDRAN (E-FILE)	
17	ITA 8457/MUM/2025	2018-19	[D] ANIL RAMACHANDRAN (E-FILE)	
18	ITA 8378/MUM/2025	2013	[D] AGASTI SANGAM SAHAKARI PAT PEDHI MARYADIT (E-FILE)	
19	CO 46/MUM/2026	2013	[A] AGASTI SANGAM SAHAKARI PAT PEDHI MARYADIT (E-FILE)	
20	ITA 8625/MUM/2025	2014-15	[A] ANANDKUMAR NAGARMAL AGRAWAL (E-FILE)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 245/MUM/2023	2018-2019	[A] NARESH MANAKCHAND JAIN	
2	ITA 246/MUM/2023	2019-2020	[A] NARESH MANAKCHAND JAIN	
3	ITA 5092/MUM/2025	2008-09	[A] NAVROZE SHIAMAK MARSHALL (LEGAL HEIR OF LATE MRS. MAKI SHIAMAK MARSHALL)	
4	ITA 8734/MUM/2025	2020-21	[A] BHARAT SANCHAR NIGAM EMPLOYEES CO OPERATIVE SOCIETY LIMITED	
5	ITA 8744/MUM/2025	2022-23	[A] BAUMER TECHNOLOGIES INDIA PVT LTD	
6	ITA 8751/MUM/2025	2014-15	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
7	ITA 8752/MUM/2025	2015-16	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
8	ITA 8753/MUM/2025	2016-17	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
9	ITA 8754/MUM/2025	2017-18	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
10	ITA 8755/MUM/2025	2018-19	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
11	ITA 8780/MUM/2025	2018-2019	[A] BONDWELL CORPORATE ADVISOR PRIVATE LIMITED (E-FILE)	
12	ITA 8781/MUM/2025	2018-2019	[A] BONDWELL CORPS SOLUTIONS PRIVATE LIMITED (E-FILE)	
13	ITA 8782/MUM/2025	2014-2015	[A] BONDWELL IRP PRIVATE LIMITED (E-FILE)	
14	ITA 8798/MUM/2025	2018-19	[A] NARENDRA VISHNU SAWANT (E-FILE)	
15	ITA 8799/MUM/2025	2019-20	[A] NARENDRA VISHNU SAWANT (E-FILE)	
16	ITA 8800/MUM/2025	2020-21	[A] NARENDRA VISHNU SAWANT (E-FILE)	
17	ITA 5455/MUM/2025	2020-21	[A] NAYAN RAJENORA KSHATRIYA (E-FILE)	
18	ITA 7645/MUM/2025	2025-26	[A] BAHULA GODHAM CHARITABLE TRUST (E-FILE)	
19	ITA 7750/MUM/2025	2014-15	[A] NARENDER VIJAY KUMAR LAKHANI	
20	ITA 8353/MUM/2025	2010-11	[D] BHAVESH NAVINCHAND SHAH (E-FILE)	
21	ITA 8638/MUM/2025	2019-20	[A] SKAN BPO PRIVATE LIMITED (E-FILE)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6**

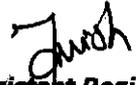
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8746/MUM/2025	2007-08	[A] M/S STAR BRILLIAN	
2	ITA 8747/MUM/2025	2012-13	[A] M/S STAR BRILLIAN	
3	ITA 8771/MUM/2025	2014-2015	[A] SUNITA KHANDELWAL (E-FILE)	
4	ITA 8772/MUM/2025	2014-15	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
5	ITA 8773/MUM/2025	2015-2016	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
6	ITA 8774/MUM/2025	2016-2017	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
7	ITA 8775/MUM/2025	2017-2018	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
8	ITA 8776/MUM/2025	2018-2019	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
9	CO 237/MUM/2025	2017-18	[A] BANK OF BARODA	
10	ITA 1240/MUM/2025	2017-18	[A] BANK OF BARODA	
11	ITA 4368/MUM/2025	2017	[D] BANK OF BARODA (E-FILE)	
12	ITA 4369/MUM/2025	2017-18	[D] BANK OF BARODA (E-FILE)	
13	ITA 4398/MUM/2025	2017-18	[D] BANK OF BARODA (E-FILE)	
14	ITA 5275/MUM/2025	2018-19	[D] M/S BANK OF BARODA	
15	ITA 5522/MUM/2025	2011-12	[D] BANK OF BARODA (E-FILE)	
16	ITA 5523/MUM/2025	2012-13	[D] BANK OF BARODA (E-FILE)	
17	ITA 5524/MUM/2025	2019-20	[D] BANK OF BARODA (E-FILE)	
18	ITA 5564/MUM/2025	2020-21	[D] BANK OF BARODA (E-FILE)	
19	ITA 5659/MUM/2025	2016-17	[D] BANK OF BARODA (E-FILE)	
20	ITA 5708/MUM/2025	2005-06	[D] BANK OF BARODA (E-FILE)	
21	ITA 5712/MUM/2025	2009-10	[D] BANK OF BARODA (E-FILE)	
22	ITA 7311/MUM/2025	2013-14	[A] BALGOPAL HOLDINGS AND TRADERS LIMITED	
23	ITA 8777/MUM/2025	2019-2020	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
24	ITA 7861/MUM/2025	2013	[D] NEEV HOMES PRIVATE LIMITED (E-FILE)	
25	ITA 1341/MUM/2025	2021-22	[A] SONU PANKAJ SHAKTI SAGAR SOOD	
26	CO 224/MUM/2025	2017-18	[A] BRANDSPARKS DIGITAL SERVICES LLP	
27	CO 225/MUM/2025	2018-19	[A] BRANDSPARKS DIGITAL SERVICES LLP	
28	CO 226/MUM/2025	2019-20	[A] BRANDSPARKS DIGITAL SERVICES LLP	
29	ITA 4734/MUM/2025	2018-19	[D] BRANDSPARKS DIGITAL SERVICES LLP	

**CAUSE LIST OF B BENCH FOR 24-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 4735/MUM/2025	2019-20	[D] BRANDSPARKS DIGITAL SERVICES LLP	
31	ITA 4740/MUM/2025	2017-18	[D] BRANDSPARKS DIGITAL SERVICES LLP	
32	ITA 5434/MUM/2025	2011-12	[D] BRANDZSTORM INDIA MARKETING PRIVATE LIMITED (E-FILE)	
33	CO 59/MUM/2026	2011-12	[A] BRANDZSTORM INDIA MARKETING PRIVATE LIMITED	
34	ITA 7072/MUM/2025	2013-2014	[A] SARITA VIJAYKUMAR GUPTA (E-FILE)	
35	ITA 7247/MUM/2025	2015-16	[A] BHAVIN MAHENDRA KHATRI (E-FILE)	
36	ITA 7979/MUM/2025	2014-15	[D] NISAR FATEH MOHAMED KHATRI (E-FILE)	
37	ITA 8280/MUM/2025	2014-15	[A] NISAR FATEH MOHAMED KHATRI	
38	ITA 8452/MUM/2025	2017-2018	[A] BALWANT LAXMANJI PUROHIT (E-FILE)	
39	ITA 8453/MUM/2025	2018-2019	[A] BALWANT LAXMANJI PUROHIT (E-FILE)	
40	ITA 8454/MUM/2025	2019-2020	[A] BALWANT LAXMANJI PUROHIT (E-FILE)	
41	ITA 8756/MUM/2025	2019-20	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
42	ITA 8535/MUM/2025	2020-21	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5636/MUM/2006	2003-2004	[A] SRI. M.H. PATEL (RM)	
2	ITA 3586/MUM/2023	1991-92	[A] BHUPENDRA C. DALAL	
3	ITA 3587/MUM/2023	1992-93	[A] BHUPENDRA C. DALAL	
4	ITA 3588/MUM/2023	1993-94	[A] BHUPENDRA C. DALAL	
5	ITA 8778/MUM/2025	2020-2021	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
6	ITA 8792/MUM/2025	2018-19	[A] SHAZIA MOHAMMED SHAIKH (E-FILE)	
7	ITA 8791/MUM/2025	2017-18	[A] SHAZIA MOHAMMED SHAIKH (E-FILE)	
8	ITA 8793/MUM/2025	2019-20	[A] SHAZIA MOHAMMED SHAIKH (E-FILE)	
9	ITA 8823/MUM/2025	2017-18	[A] NATIONAL EDUCATION SOCIETY	
10	ITA 8828/MUM/2025	2022-23	[A] M/S. NAV DURGA CONSTRUCTION COMPANY	
11	ITA 8854/MUM/2025	2019-2020	[A] SMT BHAMRIDEVI KHANGARARAM PUROHIT (E-FILE)	
12	ITA 8879/MUM/2025	2018-2019	[A] NOVEL FTWZ LIMITED (E-FILE)	
13	ITA 8890/MUM/2025	2023-24	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
14	ITA 2542/MUM/2025	2018-19	[D] SAMMAAN FINSERVE LIMITED (E-FILE)	
15	ITA 7671/MUM/2025	2019-20	[A] BHAVESH MULJI KATIRA	
16	ITA 3108/MUM/2025	2012-13	[A] M/S. NAM TECHNOLOGIES PRIVATE LIMITED	
17	ITA 5430/MUM/2025	2017-18	[A] NEO ITURKAA ENTERPRISES (E-FILE)	
18	ITA 3898/MUM/2025	2020-21	[D] NDL VENTURES LIMITED (E-FILE)	
19	ITA 3899/MUM/2025	2018-19	[D] NDL VENTURES LIMITED (E-FILE)	
20	ITA 3900/MUM/2025	2022-23	[D] NDL VENTURES LIMITED (E-FILE)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6**

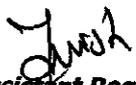
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3375/MUM/2024	2011-12	[D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED)	
2	ITA 3546/MUM/2024	2012-13	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
3	ITA 3568/MUM/2024	2013-14	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
4	ITA 3628/MUM/2024	2014-15	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
5	ITA 3816/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
6	ITA 3612/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED)	
7	ITA 624/MUM/2024	2014-15	[A] THE BARODA RAYON CORPORATION LIMITED	
8	ITA 1929/MUM/2024	2014-15	[A] THE BARODA RAYON CORPORATION LIMITED	
9	ITA 3956/MUM/2025	2017-18	[A] NANNE GULZAR & COMPANY (E-FILE)	
10	ITA 3957/MUM/2025	2018-19	[A] NANNE GULZAR & COMPANY (E-FILE)	
11	ITA 4477/MUM/2025	2018-2019	[A] BISHNUPRIYA BIJAYCHANDRA MAHANTY (E-FILE)	
12	ITA 8888/MUM/2025	2016-17	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
13	ITA 8889/MUM/2025	2017-18	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
14	ITA 8891/MUM/2025	2017-18	[D] BHAVIK PRAFULCHANDRA VORA (E-FILE)	
15	ITA 8907/MUM/2025	2013-14	[A] NEXSTEP INFOTECH PRIVATE LIMITED	
16	ITA 8920/MUM/2025	2016-17	[A] MR. NIKHIL A JHAVERI	
17	ITA 8930/MUM/2025	2018-19	[A] BANG OVERSEAS LIMITED (E-FILE)	
18	ITA 8945/MUM/2025	2022-23	[A] BANPREETSINGH SURINDERSINGH ATAL (E-FILE)	
19	ITA 3803/MUM/2025	2014-15	[A] MANIMUDRA VINCOM PRIVATE LIMITED (E-FILE)	
20	ITA 6172/MUM/2025	2013-14	[D] AMRIT SALES PROMOTION PRIVATE LIMITED (E-FILE)	
21	ITA 6173/MUM/2025	2015-16	[D] AMRIT SALES PROMOTION PRIVATE LIMITED (E-FILE)	
22	ITA 6240/MUM/2025	2011-12	[D] BURLINGTON FINANCE LIMITED (E-FILE)	
23	ITA 6241/MUM/2025	2013-14	[D] BURLINGTON FINANCE LIMITED (E-FILE)	
24	ITA 6242/MUM/2025	2013-14	[D] BURLINGTON FINANCE LIMITED (E-FILE)	
25	ITA 6248/MUM/2025	2009-10	[D] AMRIT SALES PROMOTION PRIVATE LIMITED (SMC (E-FILE))	
26	ITA 6249/MUM/2025	2010-11	[D] AMRIT SALES PROMOTION PRIVATE LIMITED (SMC (E-FILE))	
27	ITA 6250/MUM/2025	2011-12	[D] AMRIT SALES PROMOTION PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF B BENCH FOR 26-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

**IN COURT ROOM 6**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
28	ITA 6257/MUM/2025	2011-12	[D] KALYAN VYAPAAR PRIVATE LIMITED (E-FILE)	
29	ITA 6258/MUM/2025	2013-14	[D] KALYAN VYAPAAR PRIVATE LIMITED (E-FILE)	
30	ITA 6851/MUM/2025	2015-16	[D] KALYAN VYAPAAR PRIVATE LIMITED (E-FILE)	
31	ITA 6979/MUM/2025	2013-14	[D] SYMPHONY MERCHANTS PRIVATE LIMITED (E-FILE)	
32	ITA 6980/MUM/2025	2014-15	[D] SYMPHONY MERCHANTS PRIVATE LIMITED (E-FILE)	
33	ITA 6981/MUM/2025	2015-16	[D] SYMPHONY MERCHANTS PRIVATE LIMITED (E-FILE)	
34	ITA 7058/MUM/2025	2011-12	[D] SYMPHONY MERCHANTS PRIVATE LIMITED (E-FILE)	
35	ITA 7059/MUM/2025	2015-16	[D] SYMPHONY MERCHANTS PRIVATE LIMITED (E-FILE)	
36	ITA 7060/MUM/2025	2014-15	[D] AUGUST TRADING PRIVATE LIMITED (E-FILE)	
37	ITA 5354/MUM/2025	2018-19	[D] BNP PARIBAS INDIA SOLUTIONS PVT LTD. (E-FILE)	
38	ITA 8000/MUM/2025	2014-15	[A] BNP PARIBAS INDIA SOLUTIONS PRIVATE LIMITED (E-FILE)	
39	ITA 8166/MUM/2025	2014-15	[D] BNP PARIBAS INDIA SOLUTIONS PVT. LTD. (E-FILE)	
40	ITA 8895/MUM/2025	2019-20	[D] NOVARTIS HEALTHCARE PRIVATE LIMITED (E-FILE)	
41	CO 83/MUM/2026	2019-20	[A] NOVARTIS HEALTHCARE PRIVATE LIMITED (E-FILE)	

  
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20-Feb-2026

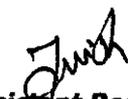
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 29/MUM/2026	2021-22	[A] POSCO HOLDINGS INC (E-FILE)	
2	ITA 658/MUM/2026	2021-22	[A] POSCD HOLDINGS INC (E-FILE)	
3	ITA 8210/MUM/2025	2012-13	[D] M/S CEAT LIMITED (E-FILE)	
4	ITA 8211/MUM/2025	2015-16	[D] M/S CEAT LIMITED (E-FILE)	
5	ITA 8212/MUM/2025	2016-17	[D] M/S CEAT LIMITED (E-EILE)	
6	ITA 8213/MUM/2025	2015-16	[A] CEAT LIMITED (E-FILE)	
7	ITA 8216/MUM/2025	2009-10	[D] OTTERS CLUB (E-FILE)	
8	ITA 8217/MUM/2025	2018-19	[D] OTTERS CLUB (E-FILE)	
9	ITA 8218/MUM/2025	2025-26	[A] PRADEEP SARDA FOUNDATION (E-FILE)	
10	ITA 8219/MUM/2025	2025-26	[A] PRADEEP SARDA FOUNDATION (E-FILE)	
11	ITA 8223/MUM/2025	2010-11	[A] PARESH DHANSUKHLAL GANDHI (E-FILE)	
12	ITA 8234/MUM/2025	2012-13	[D] COSMOS CONSTRUCTIONS (E-FILE)	
13	ITA 8254/MUM/2025	2022-23	[D] SHRI CHAITANYA HEALTH AND CARE TRUST (E-FILE)	
14	ITA 7621/MUM/2025	2015-16	[D] O C TANNER INDIA PRIVATE LIMITED (E-FILE)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

<b>SrI</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 5968/MUM/2025	2018	[D] INNOWAVE IT INFRASTRUCTURES LIMITED (E-FILE)	
2	ITA 7246/MUM/2025	2011-12	[A] CEAT LIMITED (E-FILE)	
3	ITA 8264/MUM/2025	2016-17	[A] PARNAL NISHANT MEHAR (E-FILE)	
4	ITA 8288/MUM/2025	2013-14	[A] CHANDRA PRAKASH JAIN (E-FILE)	
5	ITA 8295/MUM/2025	2011-12	[A] PARUL SANDEEP GANDHI (E-FILE)	
6	ITA 8332/MUM/2025	2017-18	[A] CRESCENT AMITY REALTORS PRIVATE LIMITED	
7	ITA 8333/MUM/2025	2022-23	[A] CARRON INVESTMENTS PVT LTD	
8	ITA 8334/MUM/2025	2011-12	[A] INDIAN SOCIETY OF HIP AND KNEE SURGEONS	
9	ITA 8335/MUM/2025	2015-16	[A] INDIAN SOCIETY OF HIP AND KNEE SURGEONS	
10	ITA 8336/MUM/2025	2016-17	[A] INDIAN SOCIETY OF HIP AND KNEE SURGEONS	
11	ITA 7579/MUM/2025	2013-14	[A] CONCEPT PHARMACEUTICALS LIMITED (E-FILE)	
12	ITA 7580/MUM/2025	2018-19	[A] CONCEPT PHARMACEUTICALS LIMITED (E-FILE)	
13	ITA 7581/MUM/2025	2020-21	[A] CONCEPT PHARMACEUTICALS LIMITED (E-FILE)	
14	ITA 7582/MUM/2025	2023-24	[A] CONCEPT PHARMACEUTICALS LIMITED (E-FILE)	
15	ITA 7862/MUM/2025	2013-14	[A] PAMPS DAIRY PRIVATE LIMITED (E-FILE)	
16	ITA 8019/MUM/2025	-	[A] MULUND VIDYAZANKAR	
17	ITA 8021/MUM/2025	2018-19	[A] THE OMNISCIENT SECURITIES PVT LTD	
18	ITA 8023/MUM/2025	2018-19	[A] THE OMNISCIENT SECURITIES PVT LTD	

  
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20-Feb-2026

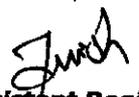
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8389/MUM/2025	2016-17	[A] MRS. PARNAL NISHANT MEHAR	
2	ITA 8418/MUM/2025	2017-2018	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
3	ITA 8419/MUM/2025	2018-2019	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
4	ITA 8420/MUM/2025	2019-2020	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
5	ITA 8426/MUM/2025	2024-25	[A] CANCARE RESEARCH FOUNDATION (E-FILE)	
6	ITA 8430/MUM/2025	2010-11	[D] CHANDRA ASOO NIHALANI (E-FILE)	
7	ITA 8438/MUM/2025	2009-10	[A] PAVWAN DROLIAA (E-FILE)	
8	ITA 8472/MUM/2025	2017-18	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
9	ITA 8473/MUM/2025	2018-19	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
10	ITA 8474/MUM/2025	2019-20	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
11	ITA 8475/MUM/2025	2021-22	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
12	ITA 5225/MUM/2025	2018-19	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PVT LTD	
13	ITA 5226/MUM/2025	2020-21	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PRIVATE LIMITED	
14	ITA 6166/MUM/2025	2020-21	[D] MAERSK LINE INDIA PRIVATE LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8485/MUM/2025	2017-18	[A] IDRIS SULEMAN MALKANI (E-FILE)	
2	ITA 8486/MUM/2025	2018-19	[A] IDRIS SULEMAN MALKANI (E-FILE)	
3	ITA 8487/MUM/2025	2019-20	[A] IDRIS SULEMAN MALKANI (E-FILE)	
4	ITA 8517/MUM/2025	2019-20	[A] POPATLAL PURAJI JAIN (E-FILE)	
5	ITA 8518/MUM/2025	2020-21	[A] POPATLAL PURAJI JAIN (E-FILE)	
6	ITA 8529/MUM/2025	2018-19	[A] ONEWORLD DESIGN STUDIO PRIVATE LIMITED	
7	ITA 8530/MUM/2025	2014-15	[A] ONE WORLD RETAIL PRIVATE LIMITED	
8	ITA 8547/MUM/2025	2022-23	[A] PAYAL VIKRAM SHETH (E-FILE)	
9	ITA 8560/MUM/2025	2012-13	[A] CHETAN STONE CRUSHER (E-FILE)	
10	ITA 8562/MUM/2025	2009-10	[A] PIYUSH AMRITLAL MEHTA	
11	ITA 6323/MUM/2025	2016-17	[A] PAVANKUMAR BHURCHAND JAIN (E-FILE)	
12	ITA 6324/MUM/2025	2016-17	[A] PAVANKUMAR BHURCHAND JAIN (E-FILE)	
13	ITA 6325/MUM/2025	2016-17	[A] PAVANKUMAR BHURCHAND JAIN (E-FILE)	
14	ITA 6326/MUM/2025	2016-17	[A] PAVANKUMAR BHURCHAND JAIN (E-FILE)	
15	ITA 7604/MUM/2025	2018-19	[A] PORWAL CHARITABLE TRUST (E-FILE)	
16	ITA 7790/MUM/2025	2023-24	[A] COUNCIL FOR FAIR BUSINESS PRACTICES (E-FILE)	
17	ITA 7923/MUM/2025	-	[A] CARTRADE FOUNDATION	
18	ITA 7924/MUM/2025	-	[A] CARTRADE FOUNDATION	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3114/MUM/2024	2011-12	[A] METAL TUBE AND ROLLING MILLS (E-FILED(RECALLED MATTER))	
2	ITA 3115/MUM/2024	2010-11	[A] METAL TUBE AND ROLLING MILSS (E-FILED(RECALLED MATTER))	
3	ITA 3116/MUM/2024	2014-15	[A] METAL TUBE AND ROLLING MILLS (E-FILED (RECALLED MATTER))	
4	ITA 205/MUM/2022	2012-13	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
5	ITA 206/MUM/2022	2013-14	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
6	ITA 207/MUM/2022	2014-15	[A] ROYAL MULTISPORT PVT. LTD. (FORMERLY KNOWN AS JAIPUR IPL CRICKET PVT. LTD.)	
7	ITA 713/MUM/2025	2015-16	[D] KANCHAN MARKHEDKAR (E-FILING)	
8	ITA 784/MUM/2025	2016-17	[D] KANCHAN RAKESH MARKHEDKAR (E-FILING)	
9	ITA 787/MUM/2025	2016-17	[D] RAKESH MARKHEDKAR (E-FILING)	
10	ITA 2776/MUM/2025	2020-21	[A] RELIANCE GENERAL INSURANCE COMPANY LIMITED	
11	ITA 4967/MUM/2025	2020-21	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
12	ITA 6698/MUM/2025	2018-19	[A] REPRO INDIA LIMITED (E-FILE)	
13	ITA 7958/MUM/2025	2022-2023	[A] MONICA SANKET KHEMUKA (E-FILE)	
14	ITA 7959/MUM/2025	2023-2024	[A] MONICA SANKET KHEMUKA (E-FILE)	
15	ITA 7965/MUM/2025	2013-14	[D] RENAISSANCE INDUS INFRA PRIVATE LIMITED (E-FILE)	
16	ITA 7971/MUM/2025	2014	[D] MOTILAL OSWAL FINANCIAL SERVICES LIMITED (E-FILE)	
17	ITA 9067/MUM/2025	2014-15	[A] RAMESH AMRATLAL BRAHMBHATT	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3003/MUM/2023	2014-2015	[A] MUKESH VASANTKUMAR CHANDAN (RECALLED MATTER)	
2	ITA 5562/MUM/2024	2012-13	[A] M/S. ROYAL INDIA CDRPORATION PVT LTD	
3	ITA 5563/MUM/2024	2013-14	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
4	ITA 5602/MUM/2024	2013-14	[D] ROYAL INDIA CORPORATION LIMITED (E-FILE)	
5	ITA 5788/MUM/2024	2012-13	[D] ROYAL INDIA CORPORATION LIMITED	
6	IT(SS)A 157/MUM/2025	2014-15	[A] RITESH MANSUKHLAL DODHIA HUF (E-FILING)	
7	IT(SS)A 158/MUM/2025	2016-17	[A] RITESH MANSUKHLAL DODHIA HUF (E-FILING)	
8	IT(SS)A 168/MUM/2025	2014-15	[A] MANSUKHLAL MEGHJI DODHIA HUF (E-FILING)	
9	IT(SS)A 169/MUM/2025	2016-17	[A] MANSUKHLAL MEGHJI DODHIA HUF (E-FILING)	
10	IT(SS)A 171/MUM/2025	2016-17	[A] DODHIA PRADEEP MEGHJI (E-FILING)	
11	IT(SS)A 172/MUM/2025	2014-15	[A] DODHIA PRADEEP MEGHJI (E-FILING)	
12	IT(SS)A 218/MUM/2025	2016-17	[A] REKHA PRADEEP DODHIA (E-FILING)	
13	ITA 3620/MUM/2025	2020	[D] RELIANCE COAL RESOURES PVT LTD (E-FILE)	
14	ITA 5044/MUM/2025	2022-23	[A] DARWIN PLATFORM INDUSTRIES LIMITED	
15	ITA 5045/MUM/2025	2021-22	[A] DARWIN PLATFORM INDUSTRIES LIMITED	
16	ITA 5894/MUM/2025	2017-18	[A] M/S MAFATLAL MANGILAL KOTHARI	
17	ITA 5895/MUM/2025	2016-17	[A] M/S MAFATLAL MANGILAL KOTHARI	
18	ITA 5896/MUM/2025	2019-20	[A] M/S MAFATLAL MANGILAL KOTHARI	
19	ITA 5897/MUM/2025	2020-21	[A] M/S MAFATLAL MANGILAL KOTHARI	
20	ITA 7093/MUM/2025	2016-17	[D] MAFATLAL MANGILAL KOTHARI (E-FILE)	
21	ITA 7094/MUM/2025	2019-20	[D] MAFATLAL MANGILAL KOTHARI (E-FILE)	
22	ITA 7289/MUM/2025	2012-13	[A] DELOITTE TOUCHE TOHMATSU INDIA LLP (SUCCESSOR OF DELOITTE TOUCHE TOHMATSU INDIA PRIVATE LIMITED) (E-FILE)	
23	ITA 8077/MUM/2025	2012	[D] DELOITTE TOUCHE THOMATSU INDIA LLP (E-FILE)	

**CAUSE LIST OF D BENCH FOR 24-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 6692/MUM/2025	2014-15	[A] MUMBAI INTERNATIONAL AIRPDRT LIMITED (E-FILE)	
25	ITA 7035/MUM/2025	2014-15	[D] MUMBAI INTERNATIONAL AIRPORT LIMITED (E-FILE)	
26	ITA 7982/MUM/2025	2010-11	[A] MANDJ MDHAN MIRCHANDANI (E-FILE)	
27	ITA 7639/MUM/2025	2015-2016	[A] ROHAN DEVELOPMENT (E-FILE)	
28	ITA 7640/MUM/2025	2016-2017	[A] RDHAN DEVELDPMENT (E-FILE)	
29	ITA 7988/MUM/2025	2018-19	[A] MRIGESH GAURAV (E-FILE)	
30	ITA 7989/MUM/2025	2014-15	[D] RED EXIM DIAMOND LLP (E-FILE)	
31	ITA 7997/MUM/2025	2023-2024	[A] MEENA DALCHAND GUPTA CHARITABLE TRUST (E-FILE)	
32	ITA 8001/MUM/2025	2010-11	[D] R N GEMS (E-FILE)	
33	CO 2/MUM/2026	2010-11	[A] R N GEMS	
34	ITA 8006/MUM/2025	2015-16	[A] DHARMENDRA VALJI KARIA	
35	ITA 8013/MUM/2025	2015-16	[A] RISHABH HARSH MARIWALA	
36	ITA 8018/MUM/2025	-	[A] MULUND VIDYAZANKAR	
37	ITA 8028/MUM/2025	2015-16	[A] MAHESH PRAKASH BENDE	
38	ITA 8075/MUM/2025	2014-15	[D] DIALDG AXIATA PLC (E-FILE)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 762/MUM/2025	2016-17	[A] DODHIA CHEM TEX PRIVATE LIMITED (E-FILING)	
2	IT(SS)A 763/MUM/2025	2017-18	[A] DODHIA CHEM TEX PRIVATE LIMITED (E-FILING)	
3	IT(SS)A 764/MUM/2025	2019-20	[A] DODHIA CHEM TEX PRIVATE LIMITED (E-FILING)	
4	ITA 1583/MUM/2025	2011-2012	[A] RAJ SHARADKUMAR AGARWAL (E-FILE)	
5	ITA 8093/MUM/2025	-	[A] DON BOSCO LEARNING AND DEVELOPMENT CENTRE (E-FILE)	
6	ITA 8094/MUM/2025	-	[A] DON BOSCO LEARNING AND DEVELOPMENT CENTRE (E-FILE)	
7	ITA 8096/MUM/2025	2020-21	[D] MANICKPUR URBAN CO-OP CREDIT SOCIETY LIMITED (E-FILE)	
8	ITA 8101/MUM/2025	2016-17	[D] RISHABH AVNISH MODY (E-FILE)	
9	CO 35/MUM/2026	2016-17	[A] RISHABH AVNISH MODY (E-FILE)	
10	ITA 8107/MUM/2025	2016-17	[A] SMT REVATI NARAYAN JANGAM (E-FILE)	
11	ITA 8108/MUM/2025	2016-17	[A] MR. REVATI NARAYAN JANGAM	
12	ITA 8109/MUM/2025	2016-17	[A] SMT REVATI NARAYAN JANGAM (E-FILE)	
13	ITA 8111/MUM/2025	2019-20	[A] SMT REVATI NARAYAN JANGAM (E-FILE)	
14	ITA 8112/MUM/2025	2019-20	[A] SMT REVATI NARAYN JANGAM (E-FILE)	
15	ITA 8117/MUM/2025	2017-18	[D] DINESH BHABUTMAL SALECHA (E-FILE)	
16	ITA 8123/MUM/2025	2015-16	[A] MUMBAI PORT AUTHORITY (SUCCESSOR TO CHAIRMAN MUMBAI PORT TRUST ERSTWHILE BOMBAY DOCK LABOUR BOARD) (E-FILE)	
17	ITA 8126/MUM/2025	2019-20	[D] DASHRATH SINGH RAO (E-FILE)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2398/MUM/2025	2018-19	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDINGS LIMITED (E-FILE)	
2	ITA 2399/MUM/2025	2019-20	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDINGS LIMITED (E-FILE)	
3	ITA 4256/MUM/2025	2020-21	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDING LTD (E-FILE)	
4	ITA 6732/MUM/2025	2019-20	[A] DIMPLE SHAILESH JAIN (E-FILE)	
5	ITA 6733/MUM/2025	2020-21	[A] DIMPLE SHAILESH JAIN (E-FILE)	
6	ITA 6734/MUM/2025	2019-20	[A] DINESH JAYANTILAL JAIN HUF (E-FILE)	
7	ITA 6735/MUM/2025	2020-21	[A] DINESH JAYANTILAL JAIN HUF (E-FILE)	
8	ITA 6739/MUM/2025	2019-20	[A] DIVYA SURESH JAIN (E-FILE)	
9	ITA 6740/MUM/2025	2020-21	[A] DIVYA SURESH JAIN (E-FILE)	
10	ITA 7904/MUM/2025	2016-17	[A] MEGASOLIS RENEWABLES PVT LTD	
11	ITA 8128/MUM/2025	2010-11	[D] MANOJ HIRACHAND MOTTA (E-FILE)	
12	ITA 8132/MUM/2025	2016-17	[D] DIMPLE SANGHVI (E-FILE)	
13	ITA 8133/MUM/2025	2013-14	[D] RENAISSANCE INDUS INFRA PRIVATE LIMITED (E-FILE)	
14	ITA 8136/MUM/2025	2014-15	[D] REFINITIV LIMITED (E-FILE)	
15	ITA 8137/MUM/2025	2015-16	[D] REFINITIV LIMITED (E-FILE)	
16	ITA 8155/MUM/2025	2016-17	[D] MAHARAJA BUILDERS PRIVATE LIMITED (E-FILE)	
17	ITA 8156/MUM/2025	2017-18	[D] MAHARAJA BUILDERS PRIVATE LIMITED (E-FILE)	
18	CO 60/MUM/2026	2016-17	[A] MAHARAJA BUILDERS PRIVATE LIMITED	
19	CO 61/MUM/2026	2017-18	[A] MAHARAJA BUILDERS PRIVATE LIMITED	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF E BENCH FOR 23-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 28/MUM/2025	2019-20	[A] YOURI HERMANS	
2	BMA 39/MUM/2025	2019-20	[A] YOURI HERMANS	
3	ITA 3865/MUM/2025	2014-15	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
4	ITA 3866/MUM/2025	2015-16	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
5	ITA 3901/MUM/2025	2016-17	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
6	ITA 7772/MUM/2025	2014-15	[A] KAMILU ABOOBACKER KALATHINGAL	
7	ITA 8340/MUM/2025	2017-18	[A] HARIRAM JAGAJI CHAUDHARY	
8	ITA 8341/MUM/2025	2018-19	[A] HARIRAM JAGAJI CHAUDHARY	
9	ITA 8342/MUM/2025	2019-20	[A] HARIRAM JAGAJI CHAUDHARY	
10	ITA 8343/MUM/2025	2021-22	[A] HARIRAM JAGAJI CHAUDHARY	
11	ITA 8369/MUM/2025	2009-2010	[A] HITESH JAYANTILAL MEHTA(HUF) (E-FILE)	
12	ITA 8370/MUM/2025	2017-18	[A] KIMIYA ENGINEERS PRIVATE LIMITED (E-FILE)	
13	ITA 8379/MUM/2025	2010-11	[A] M/S. EVERONN POWER LIMITED	
14	ITA 8400/MUM/2025	2016-17	[A] KIRAN MANISH PAITHANKAR (E-FILE)	
15	ITA 8429/MUM/2025	2018-19	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
16	ITA 8431/MUM/2025	2017-18	[A] HIRAL CONSTRUCTION	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF E BENCH FOR 24-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4598/MUM/2025	2018-19	[A] KALPANA RAMESH JAIN (E-FILE)	
2	ITA 8086/MUM/2025	2012	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
3	ITA 8459/MUM/2025	2013-14	[D] TILAK VENTURES LIMITED (E-FILE)	
4	ITA 8467/MUM/2025	2017-18	[A] HARISH DHARMSHIBHAI CHANDARANA	
5	ITA 8468/MUM/2025	2013-14	[A] HORIZON CO-OPERATIVE HOUSING SOCIETY LIMITED	
6	ITA 8469/MUM/2025	2018-19	[A] HORIZON CO OPERATIVE HOUSING SOCIETY LIMITED	
7	ITA 8483/MUM/2025	2018-2019	[A] HOTEL MAHALAXMI (E-FILE)	
8	BMA 42/MUM/2025	2023-24	[A] SHRI PANAMBUR NAGESH RAO (E-FILE)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 30/MUM/2025	2017-18	[A] KUMAR RASIKLAL MEHTA	
2	BMA 31/MUM/2025	2017-18	[A] SHAIRUL SHAILESH MEHTA	
3	BMA 43/MUM/2025	2016-17	[D] AADI TRACOM PRIVATE LIMITED (E-FILE)	
4	BMA 44/MUM/2025	2017-18	[D] AADI TRACOM PRIVATE LIMITED (E-FILE)	
5	BMA 45/MUM/2025	2018-19	[D] AADI TRACOM PRIVATE LIMITED (E-FILE)	
6	BMA 46/MUM/2025	2019-20	[D] AADI TRACOM PRIVATE LIMITED (E-FILE)	
7	BMA 47/MUM/2025	2020-21	[D] AADI TRACOM PRIVATE LIMITED (E-FILE)	
8	ITA 3538/MUM/2025	2022-23	[A] HAMPI EXPRESSWAYS PRIVATE LIMITED	
9	ITA 4966/MUM/2025	2021-22	[D] THEO CONNECT PRIVATE LIMITED (E-FILE)	
10	ITA 4970/MUM/2025	2016-17	[A] M/S. MUMBAI UPNAGAR KABADDI ASSOCIATION(TRUST)	
11	ITA 5538/MUM/2025	2017-18	[A] TRAVELPORT HOLIDAY (INDIA) PRIVATE LIMITED	
12	ITA 6013/MUM/2025	2016-17	[A] ESSEL MINING & INDUSTRIES LIMITED (E-FILE)	
13	ITA 6108/MUM/2025	2017-18	[A] ESSEL MINING & INDUSTRIES LIMITED (E-FILE)	
14	ITA 6915/MUM/2025	2016-17	[D] ESSEL MINING & INDUSTRIES LTD (E-FILE)	
15	ITA 6916/MUM/2025	2017-18	[D] ESSEL MINING & INDUSTRIES LTD (E-FILE)	
16	ITA 6917/MUM/2025	2018-19	[D] ESSEL MINING & INDUSTRIES LTD (E-FILE)	
17	ITA 7937/MUM/2025	2019-20	[A] KISHOR CHANGYA PATIL (E-FILE)	
18	ITA 7938/MUM/2025	2019-20	[A] KISHOR CHANGYA PATIL (E-FILE)	
19	ITA 8521/MUM/2025	2019-20	[A] KANTILAL PURAJI JAIN (E-FILE)	
20	ITA 8522/MUM/2025	2020-21	[A] KANTILAL PURAJI JAIN (E-FILE)	

  
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20-Feb-2026

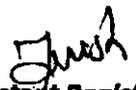
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF E BENCH FOR 26-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 48/MUM/2025	2016-17	[D] ADIJIN PERFUMES PRIVATE LIMITED (E-FILE)	
2	BMA 49/MUM/2025	2017-18	[D] ADIJIN PERFUMES PRIVATE LIMITED (E-FILE)	
3	BMA 50/MUM/2025	2018-19	[D] ADIJIN PERFUMES PRIVATE LIMITED (E-FILE)	
4	BMA 51/MUM/2025	2019-20	[D] ADIJIN PERFUMES PRIVATE LIMITED (E-FILE)	
5	BMA 52/MUM/2025	2020-21	[D] ADIJIN PERFUMES PRIVATE LIMITED (E-FILE)	
6	BMA 53/MUM/2025	2021-22	[D] ADIJIN PERFUMES PRIVATE LIMITED (E-FILE)	
7	ITA 4021/MUM/2016	2012-13	[D] ESSAR POWER (JHARKHAND) LTD	
8	ITA 164/MUM/2024	2013-14	[A] HIFZUR REHMAN ANSARI	
9	ITA 3486/MUM/2024	2013-14	[D] EXPO GAS CONTAINERS LIMITED (E-FILED)	
10	ITA 3515/MUM/2024	2013-14	[A] EXPO GAS CONTAINERS LIMITED	
11	ITA 4387/MUM/2023	2015-16	[A] MR. KUSH N. SHAH	
12	ITA 5468/MUM/2025	2008-09	[D] HBS REALTORS PRIVATE LIMITED (E-FILE)	
13	ITA 5517/MUM/2025	2011-12	[A] SHAGUN ASSOCIATES (E-FILE)	
14	ITA 5518/MUM/2025	2012-13	[A] SHAGUN ASSOCIATES (E-FILE)	
15	ITA 5519/MUM/2025	2013-14	[A] SHAGUN ASSOCIATES (E-FILE)	
16	ITA 5520/MUM/2025	2014-15	[A] SHAGUN ASSOCIATES (E-FILE)	
17	ITA 6722/MUM/2025	2014-15	[D] HARMONY ADVISORY SERVICES LLP	
18	CO 364/MUM/2025	2014-15	[A] HARMONY ADVISORY SERVICES LLP	
19	ITA 8526/MUM/2025	2016-17	[A] TISSORI INDIA FABRICS PRIVATE LIMITED	
20	ITA 8650/MUM/2025	2017-18	[A] TISSORI INDIA FABRICS PRIVATE LIMITED	
21	ITA 8533/MUM/2025	2020-21	[A] KIMPLAS PIPING SYSTEMS PRIVATE LIMITED	
22	ITA 8661/MUM/2025	2012-13	[A] HARDIK DAYANAND PATIL	

  
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26 Feb 2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 943/MUM/2025	2018-19	[D] FARMERSFORTUNE (INDIA) PRIVATE LIMITED (E-FILING)	
2	ITA 5004/MUM/2025	2010-11	[D] VIHARISHAN TRADING PRIVATE LIMITED (E-FILE)	
3	ITA 5385/MUM/2025	2006-07	[D] UNIVERSITY OF MUMBAI (E-FILE)	
4	ITA 5386/MUM/2025	2007-08	[D] UNIVERSITY OF MUMBAI (E-FILE)	
5	ITA 5387/MUM/2025	2008-09	[D] UNIVERSITY OF MUMBAI (E-FILE)	
6	ITA 5388/MUM/2025	2009-10	[D] UNIVERSITY OF MUMBAI (E-FILE)	
7	ITA 5389/MUM/2025	2010-11	[D] UNIVERSITY OF MUMBAI (E-FILE)	
8	ITA 5390/MUM/2025	2011-12	[D] UNIVERSITY OF MUMBAI (E-FILE)	
9	ITA 5393/MUM/2025	2018-19	[A] UNIVERSITY OF MUMBAI (E-FILE)	
10	ITA 5838/MUM/2025	2018-19	[A] UNITED SHIPPERS LIMITED	
11	ITA 5861/MUM/2025	2012-13	[A] VIKAS BANSAL (E-FILE)	
12	ITA 6974/MUM/2025	2020-21	[A] SHRI MOHANLAL DAYAL CHARITY TRUST (E-FILE)	
13	ITA 6990/MUM/2025	2015-16	[A] MANAS VYAPAR PRIVATE LIMITED (E-FILE)	
14	ITA 6991/MUM/2025	2015-16	[A] MANAS VYAPAR PRIVATE LIMITED (E-FILE)	
15	ITA 6992/MUM/2025	2015-16	[A] MANAS VYAPAR PRIVATE LIMITED (E-FILE)	
16	ITA 7001/MUM/2025	2017-18	[D] THE MANJRI STUD FARM PRIVATE LIMITED (E-FILE)	
17	ITA 7002/MUM/2025	2011-12	[D] MONSHER FIRE PROTECTION SYSTEMS-PRIVATE LIMITED (E-FILE)	
18	ITA 7003/MUM/2025	2022-23	[D] MATIC HIGHRISE PRIVATE LIMITED (E-FILE)	
19	ITA 6821/MUM/2025	2020-21	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
20	ITA 6822/MUM/2025	2021-22	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
21	ITA 6823/MUM/2025	2022-23	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
22	ITA 6937/MUM/2025	2022-23	[A] MIDAS AND BHOOMI ASSOCIATES	
23	ITA 6938/MUM/2025	2021-22	[A] MIDAS AND BHOOMI ASSOCIATES	
24	ITA 6939/MUM/2025	2020-21	[A] MIDAS AND BHOOMI ASSOCIATES	
25	ITA 6951/MUM/2025	2019-20	[A] MIDAS AND BHOOMI ASSOCIATES	

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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF F BENCH FOR 24-FEBRUARY-2026 (TUESDAY)**  
**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER**  
**AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**  
**IN COURT ROOM 5**

**AT 2.30 PM**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 653/MUM/2025	2016-17	[A] VIKRAN ENGINEERING LIMITED (E-FILING)	
2	ITA 5716/MUM/2025	2014-15	[A] VALLONNE VINEYARDS PRIVATE LIMITED	
3	ITA 6205/MUM/2025	2011-12	[D] VTC JEWELS PRIVATE LIMITED (E-FILE)	
4	ITA 6319/MUM/2025	2015-16	[A] FAKHRUDIN HAFIZ MOHIBUDDIN KHAN	
5	ITA 6921/MUM/2025	2015-16	[A] VARUN ENTERPRISES (E-FILE)	
6	ITA 6934/MUM/2025	2022-23	[A] V R CONSTRUCTORS PRIVATE LIMITED	
7	ITA 6935/MUM/2025	2021-22	[A] V R CONSTRUCTOR PRIVATE LIMITED	
8	ITA 6936/MUM/2025	2020-21	[A] V R CONSTRUCTOR PRIVATE LIMITED	
9	ITA 7009/MUM/2025	2011-12	[A] MIGHTY CONSTRUCTIONS PVT LTD	
10	ITA 7019/MUM/2025	2022-23	[A] MIKLENS BIO PVT LTD	
11	ITA 6848/MUM/2025	2022-23	[D] MIKLENS BIO PRIVATE LIMITED (E-FILE)	
12	ITA 7063/MUM/2025	2023-24	[A] VIMALA JAYANTILAL PUROHIT (E-FILE)	
13	ITA 7079/MUM/2025	2011-12	[A] MOHAMMED SHAMIM AHMED ALI SHAIKH (E-FILE)	
14	ITA 7092/MUM/2025	2016-17	[D] MOX BUILDCON LLP (E-FILE)	
15	WTA 10/MUM/2025	2005-06	[D] MALITDEVI UMASHANKAR SINGH (E-FILE)	
16	ITA 6641/MUM/2025	2019-20	[A] JABRA RAM PUROHIT	
17	ITA 6642/MUM/2025	2020-21	[A] JABRA RAM PUROHIT	
18	ITA 6736/MUM/2025	2019-20	[A] JINAL AKSHAY JAIN (E-FILE)	
19	ITA 6737/MUM/2025	2020-21	[A] JINAL AKSHAY JAIN (E-FILE)	
20	ITA 6824/MUM/2025	2021-22	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
21	ITA 6825/MUM/2025	2022-23	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
22	ITA 8185/MUM/2025	2017-18	[A] UMMESALMA HUZEFA GHADIALI (E-FILE)	
23	ITA 8186/MUM/2025	2018-19	[A] UMMESALMA HUZEFA GHADIALI (E-FILE)	
24	ITA 8187/MUM/2025	2019-20	[A] UMMESALMA HUZEFA GHADIALI (E-FILE)	
25	ITA 8191/MUM/2025	2017-18	[A] JUARARAM CHOGAJI PUROHIT (E-FILE)	
26	ITA 8192/MUM/2025	2018-19	[A] JUARARAM CHOGAJI PUROHIT (E-FILE)	
27	ITA 8193/MUM/2025	2019-20	[A] JUARARAM CHOGAJI PUROHIT (E-FILE)	
28	ITA 8344/MUM/2025	2017-18	[A] JESARAM PUROHIT	
29	ITA 8345/MUM/2025	2019-20	[A] JESARAM PUROHIT	
30	ITA 8346/MUM/2025	2018-19	[A] JESARAM PUROHIT	
31	ITA 8556/MUM/2025	2016-17	[D] VINOD KUMAR SONS HUF (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4336/MUM/2023	2017-18	[A] VARSHA MILLS PRIVATE LIMITED (E-FILED)	
2	ITA 4897/MUM/2025	2017-18	[A] SPECIALITY PAPERS LIMITED	
3	ITA 5292/MUM/2025	2013-14	[A] J.B.CHEMICALS AND PHARMACEUTICALS LIMITED(SUCCESSOR TO M/S . BHARATI S MODY INVESTMENT PVT LTD)	
4	ITA 5441/MUM/2025	2020-21	[D] THE JACKSON CO-OP. CREDIT SOCIETY OF THE EMPLOYEE OF WESTERN RAILWAY LTD. (E-FILE)	
5	ITA 6295/MUM/2025	2011-12	[A] SANJAYKUMAR MEHTA (E-FILE)	
6	ITA 6959/MUM/2025	2016-17	[A] VIJAYKUMAR BALDEV BAJAJ	
7	ITA 7010/MUM/2025	2017-18	[A] SHILPA RAJENDRA SHAH	
8	ITA 7039/MUM/2025	2011-12	[D] SANJAYKUMAR MEHTA (E-FILE)	
9	ITA 7082/MUM/2025	2019-20	[A] JAYESH KISHINDAS VORA (E-FILE)	
10	ITA 7086/MUM/2025	2014-15	[A] JAYDEEP CONSTRUCTION (E-FILE)	
11	ITA 7087/MUM/2025	2014-15	[D] VIHAR INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
12	ITA 7088/MUM/2025	2020-21	[D] JOY SURENDRA KAPUR (E-FILE)	
13	ITA 7099/MUM/2025	2017-18	[A] UJWALA ANAND SARDAR (E-FILE)	
14	ITA 398/MUM/2024	2017-18	[A] VAIBHAV PANKAJ SHAH (RM)	
15	ITA 8482/MUM/2025	2016-17	[A] VISHAL MEHTA (E-FILE)	
16	ITA 8614/MUM/2025	2017-18	[A] JAYESH HARISH NAROLIWALA (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5****AT 2.30 PM**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1961/MUM/2018	2010-11	[A] M/S.U.S.ROOFS LIMITED	
2	ITA 5290/MUM/2025	2018-19	[A] JSV INGREDIENT	
3	ITA 5755/MUM/2025	2019-20	[A] V. TEX WVG AND MFG MILLS PRIVATE LIMITED	
4	ITA 6107/MUM/2025	2015-2016	[D] MANUPRASAD MAGANLAL TRIVEDI (E-FILE)	
5	ITA 6247/MUM/2025	2014-15	[A] LATE JASWANTSINGH GANGASINGH BHAMRA (E-FILE)	
6	ITA 7113/MUM/2025	2019-20	[A] JAIN SANJAYKUMAR SOHANRAJ HUF	
7	ITA 7114/MUM/2025	2020-21	[A] JAIN SANJAYKUMAR SOHANRAJ HUF	
8	ITA 7127/MUM/2025	2023-24	[A] JAYA JITESH SOLANKI	
9	ITA 7146/MUM/2025	2018-19	[A] VIKAS SATISH KHANNA (E-FILE)	
10	ITA 7157/MUM/2025	2010-11	[A] M/S. VIKALP PROPERTIES PRIVATE LIMITED	
11	ITA 7173/MUM/2025	2013-14	[A] JITENDRA UDAYLAL JAIN (E-FILE)	
12	ITA 7182/MUM/2025	2017-18	[A] JAGDISH MADHUKAR CHAUDHARI (HUF) (E-FILE)	
13	ITA 7187/MUM/2025	2025-26	[A] FREDUN FOUNDATION	
14	ITA 7513/MUM/2025	2016-17	[A] FAIYAZ ABDULGHANI DALVI (E-FILE)	
15	ITA 5570/MUM/2025	2019-20	[A] VIMALA JITENDRA JAIN	
16	ITA 5571/MUM/2025	2020-21	[A] VIMALA JITENDRA JAIN	
17	ITA 7987/MUM/2025	2026-2027	[A] VIDYA VARDHINI FOUNDATION TRUST (E-FILE)	
18	ITA 8421/MUM/2025	2017-2018	[A] FARHANA USMAN BADARPURA (E-FILE)	
19	ITA 8422/MUM/2025	2018-2019	[A] FARHANA USMAN BADARPURA (E-FILE)	
20	ITA 8423/MUM/2025	2019-2020	[A] FARHANA USMAN BADARPURA (E-FILE)	

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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

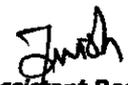
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2784/MUM/2014	2005-06	[A] STATE BANK OF INDIA	
2	ITA 2390/MUM/2015	2012-13	[A] STATE BANK OF INDIA	
3	ITA 2429/MUM/2015	2012-13	[D] STATE BANK OF INDIA	
4	ITA 3717/MUM/2017	2011-12	[A] STATE BANK OF INDIA (2011-12)	
5	ITA 4431/MUM/2017	2011-12	[D] STATE BANK OF INDIA (2011-12)	
6	ITA 5916/MUM/2017	2009-10	[D] STATE BANK OF INDIA	
7	ITA 6004/MUM/2017	2006-07	[A] STATE BANK OF INDIA	
8	ITA 2648/MUM/2018	2013-14	[D] M/S STATE BANK OF MYSORE	
9	ITA 2657/MUM/2018	2012-13	[D] STATE BANK OF MYSORE	
10	ITA 2831/MUM/2018	2012-13	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK DF MYSORE)	
11	ITA 2832/MUM/2018	2013-14	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	
12	ITA 3328/MUM/2018	2014-15	[D] STATE BANK OF INDIA (2014-15)	
13	ITA 3395/MUM/2018	2013-14	[D] STATE BANK OF INDIA	
14	ITA 3429/MUM/2018	2013-14	[A] STATE BANK OF INDIA (2013-14)	
15	ITA 3430/MUM/2018	2014-15	[A] STATE BANK OF INDIA (2014-15)	
16	ITA 2189/MUM/2019	1997-98	[D] M/S STATE BANK OF INDIA	
17	ITA 2190/MUM/2019	1998-99	[D] M/S STATE BANK OF INDIA	
18	ITA 2290/MUM/2019	1997-98	[A] STATE BANK OF INDIA	
19	ITA 2291/MUM/2019	1998-99	[A] STATE BANK OF INDIA	
20	ITA 2851/MUM/2019	2011-12	[A] STATE BANK OF INDIA	
21	ITA 2874/MUM/2019	2015-16	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	
22	ITA 3034/MUM/2019	2015-16	[D] M/S STATE BANK OF INDIA	
23	ITA 3412/MUM/2019	2016-17	[D] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	
24	ITA 3413/MUM/2019	2016-17	[A] STATE BANK OF INDIA	
25	ITA 3419/MUM/2019	2015-16	[D] STATE BANK OF INDIA (2015-16)	
26	ITA 3420/MUM/2019	2016-17	[D] STATE BANK OF INDIA (2016-17)	
27	ITA 3470/MUM/2019	2015-16	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF TRAVANCORE)	
28	ITA 3472/MUM/2019	2012-13	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF TRAVANCORE)	
29	ITA 3503/MUM/2019	2016-17	[A] STATE BANK OF INDIA (2016-17)	
30	ITA 3504/MUM/2019	2015-16	[A] STATE BANK OF INDIA (2015-16)	
31	ITA 3572/MUM/2019	2012-13	[D] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF TRAVANCORE)	
32	ITA 3573/MUM/2019	2015-16	[D] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF TRAVANCORE)	

**CAUSE LIST OF G BENCH FOR 23-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
33	ITA 147/MUM/2022	99-00	[A] STATE BANK OF INDIA	
34	ITA 328/MUM/2022	2017-18	[A] STATE BANK OF INDIA	
35	ITA 1032/MUM/2022	2018-19	[A] STATE BANK OF INDIA	
36	ITA 1033/MUM/2022	2018-19	[A] STATE BANK OF INDIA	
37	ITA 1042/MUM/2022	2017-18	[D] M/S STATE BANK OF INDIA(FORMERLY KNOWN AS STATE BANK DF MYSORE)	
38	ITA 1055/MUM/2022	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	
39	ITA 1121/MUM/2022	2018-19	[D] M/S STATE BANK OF INDIA	
40	ITA 1373/MUM/2022	2017-18	[D] M/S. STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF MYSORE )	
41	ITA 1798/MUM/2023	2017-18	[A] STATE BANK OF INDIA ( SUCESSOR TO ERSTWHILE STATE BANK OF BIKANER & JAIPUR))	
42	ITA 1967/MUM/2023	2017-2018	[D] STATE BANK OF INDIA (STATE BANK OF BIKANER & JAIPUR	
43	ITA 4097/MUM/2023	2003-04	[A] STATE BANK DF INDIA (E-FILED)	
44	ITA 4116/MUM/2023	2000-01	[A] STATE BANK OF INDIA (E-FILED)	
45	ITA 4118/MUM/2023	2004-05	[A] STATE BANK OF INDIA (E-FILED)	
46	ITA 4447/MUM/2023	2008-09	[A] STATE BANK OF INDIA (E-FILEO)	
47	ITA 1529/MUM/2024	2014-15	[A] STATE BANK OF INDIA	
48	ITA 1530/MUM/2024	2017-18	[A] STATE BANK OF INDIA	
49	ITA 2190/MUM/2024	2019-20	[A] STATE BANK OF INDIA (E-FILLING)	
50	ITA 495/MUM/2025	2005-06	[D] STATE BANK OF INDIA (E-FILING)	
51	ITA 577/MUM/2025	2005-06	[A] STATE BANK OF INDIA (E-FILING)	
52	ITA 1593/MUM/2025	2019-20	[A] STATE BANK OF INDIA (E-FILE)	
53	ITA 2285/MUM/2025	2019-20	[D] STATE BANK OF INDIA (E-FILE)	
54	ITA 7041/MUM/2025	2014-15	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	
55	ITA 7304/MUM/2025	2018-2019	[A] GEEMA RAM (E-FILE)	
56	ITA 7305/MUM/2025	2019-2020	[A] GEEMARAM (E-FILE)	
57	ITA 7933/MUM/2025	2018-19	[A] GAUTAM ASHOK KUMAR KOHLI	
58	ITA 7943/MUM/2025	2017-18	[A] G3 MOTORS LTD (E-FILE)	
59	ITA 7944/MUM/2025	2021-22	[A] M/S. SUNTECK REALTY LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2512/MUM/2018	2012-13	[D] M/S.GURUASHISH CONSTRUCTION PRIVATE LIMITED (RM)	
2	ITA 7952/MUM/2025	2021-22	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
3	ITA 7953/MUM/2025	2022-23	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
4	ITA 7957/MUM/2025	2023-2024	[A] SANKET KHEMUKA (E-FILE)	
5	ITA 4787/MUM/2025	2010-11	[D] SUMERMAL KISTURCHAND SHETH (E-FILE)	
6	CO 260/MUM/2025	2010-11	[D] SUMERMAL KISTURCHAND SHETH (E-FILE)	
7	ITA 5327/MUM/2025	N.A	[A] YASH SOCIETY	
8	ITA 5333/MUM/2025	2018-19	[D] YASHWANTRAO CHAVAN CENTRE MUMBAI (E-FILE)	
9	ITA 5475/MUM/2025	2017-18	[A] WINPRO INDUSTRIES LIMITED (E-FILE)	
10	ITA 5534/MUM/2025	2023-24	[A] GOOD SHEPHERD TRUST	
11	ITA 5613/MUM/2025	2018-19	[A] SHREENATH TOWER CO OPERATIVE HOUSING SOCIETY LIMITED	
12	ITA 5913/MUM/2025	2018-19	[A] GLITTERING APPARTMENTS PRIVATE LIMITED (E-FILE)	
13	ITA 5918/MUM/2025	2016-17	[D] SETH CARBON & ALLOYS PRIVATE LIMITED (E-FILE)	
14	ITA 7949/MUM/2025	2018-19	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
15	ITA 7950/MUM/2025	2019-20	[A] M/S. STARLIGHT SYSTEMS (I) LLP(NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
16	ITA 7951/MUM/2025	2020-21	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	

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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 33/MUM/2026	2009-10	[A] GITCO TRADERS PRIVATE LIMITED	
2	ITA 1567/MUM/2026	2009-10	[A] GITCO TRADERS PRIVATE LIMITED (E-FILE)	
3	ITA 5305/MUM/2025	2012	[D] SURESH AMRUTRAO CHAVAN (E-FILE)	
4	ITA 5345/MUM/2025	2011-12	[D] SEVEN RINGS EDUCATION PRIVATE LIMITED (E-FILE)	
5	ITA 7287/MUM/2025	2014-15	[A] SUNIL LAKHI DATWANI	
6	ITA 7454/MUM/2025	2014-15	[A] SHREE SHIV SHAKTI CONSTRUCTION AND DEVELOPERS	
7	ITA 7977/MUM/2025	2017-18	[D] SAHIL RAJENDRA LODHA (E-FILE)	
8	ITA 7983/MUM/2025	2022-23	[A] SUHAS SUDHAKAR JOSHI (E-FILE)	
9	ITA 7984/MUM/2025	2022-23	[A] SUHAS SUDHAKAR JOSHI (E-FILE)	
10	ITA 7985/MUM/2025	2015-16	[D] SHARDA CROPCHEM LIMITED (E-FILE)	
11	ITA 8053/MUM/2025	2014-15	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
12	ITA 8054/MUM/2025	2015-16	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
13	ITA 8055/MUM/2025	2016-17	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
14	ITA 8056/MUM/2025	2017-18	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED	
15	ITA 8057/MUM/2025	2018-19	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
16	ITA 8058/MUM/2025	2019-20	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
17	ITA 8059/MUM/2025	2020-21	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
18	ITA 8060/MUM/2025	2021-22	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
19	ITA 8061/MUM/2025	2022-23	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
20	ITA 8062/MUM/2025	2023-24	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	

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SP 20-Feb-2026

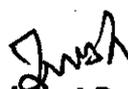
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3554/MUM/2025	2019-20	[A] SKYLINE GREATHILLS	
2	ITA 3905/MUM/2025	2019-20	[D] SKYLINE GREATHILLS (E-FILE)	
3	ITA 5287/MUM/2025	2015-16	[A] SHILPA DHARMENDRA KARIA	
4	ITA 6956/MUM/2025	2010-11	[A] SHREE GAURISHANKAR DEVELOPERS PVT LTD	
5	ITA 6963/MUM/2025	-	[A] GOD IS LOVE CHARITABLE TRUST	
6	ITA 6978/MUM/2025	2014-15	[D] SHRIVALLABH PITTIE INFRAPROJECTS LIMITED (E-FILE)	
7	ITA 6984/MUM/2025	2011-2012	[D] GALAXY SURFACTANTS LIMITED (E-FILE)	
8	CO 25/MUM/2026	2011-2012	[A] GALAXY SURFACTANTS LIMITED	
9	ITA 7242/MUM/2025	2020-21	[A] SOPHIA MUSHTAQ PANIRWALA (E-FILE)	
10	ITA 7361/MUM/2025	2017-18	[A] SANJEEVANI SANJAY RANE	
11	ITA 7358/MUM/2025	2018-19	[A] SHREEM INC	
12	ITA 8005/MUM/2025	2018-19	[A] GREATWHITE GLOBAL PVT LTD	
13	ITA 8007/MUM/2025	2013-14	[A] SUGANDHA MADHUKAR SHETTY	
14	ITA 8014/MUM/2025	2017-18	[A] MR. SHARAFAT SOHRAB SHAIKH	
15	ITA 8020/MUM/2025	2017-18	[A] SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	
16	ITA 8033/MUM/2025	2018-19	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
17	ITA 8034/MUM/2025	2019-20	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
18	ITA 8035/MUM/2025	2020-21	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	

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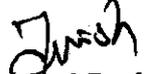
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7376/MUM/2010	2006-07	[A] S.G. ASIA HOLDINGS ( INDIA) P. LTD	
2	ITA 4291/MUM/2011	2007-08	[A] S.G. ASIA HOLDINGS (I) P.LTD	
3	ITA 7102/MUM/2012	2008-09	[A] S.G. ASIA HOLDINGS (I) P.LTD	
4	ITA 1041/MUM/2014	2009-10	[A] S.G. ASIA HOLDINGS (I) P.LTD	
5	ITA 4442/MUM/2015	2010-11	[A] S.G. ASIA HOLDINGS (INDIA) P.LTD	
6	ITA 1644/MUM/2016	2011-12	[A] S.G ASIA HOLDINGS (INDIA) P.LTD	
7	ITA 979/MUM/2016	2011-12	[A] TRAVELEX INDIA P.LTD	
8	ITA 2147/MUM/2017	2012-13	[A] TRAVELEX INDIA P. LTD	
9	ITA 4831/MUM/2024	2020-2021	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED (E-FILE)	
10	ITA 6823/MUM/2024	2021-22	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED (E-FILING)	
11	ITA 554/MUM/2022	2017-18	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED	
12	ITA 4227/MUM/2024	2020-21	[A] HINDUSTAN UNILEVER LIMITED	
13	ITA 6646/MUM/2024	2021 - 22	[A] SKF INDIA LIMITED (E-FILE)	
14	ITA 6842/MUM/2024	2021-22	[A] IHI CORPORATION	
15	ITA 6849/MUM/2024	2021-22	[A] STERLITE TECHNOLOGIES LIMIED	
16	ITA 3172/MUM/2025	2017-18	[A] NAZIM NOORDIN JIVANI ((E-FILE SMC))	
17	ITA 6601/MUM/2024	2021-22	[A] STATE BANK OF INDIA (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1536/MUM/2014	2009-10	[A] SANOFI INDIA LTD	
2	ITA 1662/MUM/2016	2011-12	[A] SANOFI INDIA LTD	
3	ITA 3189/MUM/2019	2010-11	[A] SANOFI INDIA LTD ( FORMERLY KNOWN AVENTIS PHARMA LTD)	
4	ITA 3190/MUM/2019	2012-13	[A] SANOFI INDIA LTD, (FORMERLY KNOWN AS AVENTIS PHARMA LIMITED)	
5	ITA 3191/MUM/2019	2013-14	[A] SANOFI INDIA LTD	
6	ITA 3192/MUM/2019	2014-15	[A] SANOFI INDIA LTD	
7	ITA 3325/MUM/2019	2010-11	[D] M/S SANOFI INDIA LTD	
8	ITA 3328/MUM/2019	2012-13	[D] M/S SANOFI INDIA LTD	
9	ITA 3329/MUM/2019	2013-14	[D] M/S SANOFI INDIA LTD	
10	ITA 3330/MUM/2019	2013-14	[D] M/S SANOFI INDIA LTD	
11	ITA 4552/MUM/2024	2020-21	[A] SHRI SOMESHWAR S.S.K.LTD	
12	ITA 6013/MUM/2024	2021-22	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LTD.	
13	ITA 1648/MUM/2025	2010-11	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED	
14	ITA 6567/MUM/2025	2022-23	[A] SHRI SOMESHWAR S S K LTD	
15	ITA 211/MUM/2026	2019-20	[A] KIRTTEE KHAITAN (E-FILE-SMC)	
16	ITA 212/MUM/2026	2020-21	[A] KIRTTEE KISHANGOPAL KHAITAN (E-FILE-SMC)	
17	ITA 254/MUM/2026	2012-13	[A] SHRI RAJESH NARENDRA KUMAR JAIN (SMC)	
18	ITA 257/MUM/2026	2015-16	[A] GYANCHAND BAKSHARAM GODHWANI (SMC)	
19	ITA 259/MUM/2026	2020-21	[A] GRANT ROAD (W) OMKAR CO-OPERATIVE HOUSING SOC LIMITED (E-FILE-SMC)	
20	ITA 260/MUM/2026	2021-22	[A] GRANT ROAD (W) OMKAR CO-OPERATIVE HOUSING SOC LIMITED (E-FILE-SMC)	
21	ITA 303/MUM/2026	2012-13	[A] ANJALI VIPUL VORA (SMC)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF H BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)  
BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6637/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD.(FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD) (E-FILE (SG))	
2	ITA 7831/MUM/2010	2006-07	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHAMACEUTICALS (INDIA) PVT LTD	
3	ITA 1188/MUM/2012	2007-08	[D] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS P. LTD )	
4	ITA 1362/MUM/2012	2007-08	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) P.LTD)	
5	ITA 6622/MUM/2013	2008-09	[A] SERDIA PHARMACEUTICALS (INDIA ) P.LTD	
6	ITA 1324/MUM/2015	2009-10	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) P.LTD )	
7	ITA 7214/MUM/2019	2010-11	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) PVT. LTD.)	
8	ITA 6444/MUM/2013	2008-09	[D] M/S SERVIER INDIA PVT LTD (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (I) P. LTD )	
9	ITA 1738/MUM/2021	2011-12	[A] SERVIER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SERDIA PHARMACEUTICALS (INDIA) LTD )	
10	ITA 1448/MUM/2012	2007-08	[D] HSBC SECURITIES & CAPITAL MARKETS (I)P.LTD.	
11	ITA 1585/MUM/2012	2007-08	[A] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) LTD	
12	ITA 2544/MUM/2013	2008-09	[A] M/S HSBC SECURITIES AND CAPITAL MARKETS (INDIA) PVT. LTD.	
13	ITA 1155/MUM/2015	2010-11	[A] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) P.LTD	
14	ITA 1193/MUM/2015	2010-11	[D] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) P.LTD	
15	ITA 4556/MUM/2017	2011-12	[A] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) P.LTD	
16	ITA 4633/MUM/2017	2011-12	[D] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) PRIVATE LIMITED	
17	ITA 170/MUM/2018	2012-13	[D] HSBC SECURITIES & CAPITAL MARKETS (INDIA) PRIVATE LIMITED	
18	ITA 250/MUM/2018	2012-13	[A] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) PRIVATE LIMITED	
19	ITA 4104/MUM/2024	2015-16	[A] HINDALCO INDUSTRIES LIMITED	
20	ITA 4614/MUM/2024	2015	[D] HINDALCO INDUSTRIES LTD (E-FILE)	
21	ITA 4941/MUM/2024	2020-21	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILE)	
22	ITA 6778/MUM/2024	2021-22	[A] THOMSON REUTERS INTERNATIDNAL SERVICES PRIVATE LIMITED (E-FILING)	
23	ITA 8606/MUM/2025	2019-2020	[A] GAUTAM GAJABHAI KANJIA (E-FILE-SMC)	
24	ITA 8618/MUM/2025	2016-17	[A] SAI VILAYATRAI & SAI JIWATSINGH KAMBAR DARBAR SAHIB TRUST (E-FILE-SMC)	
25	ITA 306/MUM/2026	2019-20	[A] NEEPA VIPLUL PAREKH (SMC)	
26	ITA 307/MUM/2026	2018-19	[A] VASHI INFOTECH PARK PRIMISES CO DP SOCIETY LTD (SMC)	
27	ITA 308/MUM/2026	2020-21	[A] VASHI INFOTECH PARK PRIMISES CO OP SOCIETY LTD (SMC)	
28	ITA 310/MUM/2026	2010-11	[A] DILIP AMICHAND MEHTA (SMC)	
29	ITA 317/MUM/2026	2018-19	[A] NAYNISH HARISCHANDRA RAHANE (E-FILE-SMC)	

  
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**20-Feb-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2499/MUM/2022	2018-19	[A] SHELL INDIA MARKETS PRIVATE LIMITED	
2	ITA 6007/MUM/2024	2021-22	[A] SHELL INDIA MARKETS PVT LTD	
3	ITA 4841/MUM/2024	2020-21	[A] SOLVAY SPECIALITIES INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 5016/MUM/2024	2021-22	[A] SKILLNET SOLUTIONS INDIA PRIVATE LIMITED	
5	ITA 6698/MUM/2024	2021-22	[A] SOLVAY SPECIALITIES PRIVATE LIMITED	
6	ITA 1361/MUM/2025	2020-21	[A] SOLVAY SPECIALITIES INDIA PVT LTD	
7	ITA 6806/MUM/2025	2012-13	[D] ICICI SECURITIES LTD. (E-FILE)	
8	ITA 6860/MUM/2025	2012-2013	[A] ICICI SECURITIES LIMITED (E-FILE)	
9	ITA 6861/MUM/2025	2013-2014	[A] ICICI SECURITIES LIMITED (E-FILE)	
10	ITA 3137/MUM/2025	2018-2019	[A] MAÑOJ PURUSHOTTAM TODI (SMC (E-FILE))	
11	IT(TP)A 8444/MUM/2025	2022-2023	[A] SAMTA MINES AND MINERALS LIMITED (E-FILE)	
12	ITA 8440/MUM/2025	2013-14	[A] ASHUMI HEMAL SHAH ((E-FILE-SMC))	
13	ITA 8471/MUM/2025	2017-18	[A] JOANA DIAGO DSOUZA	
14	ITA 8491/MUM/2025	2020-21	[A] ASHOK ZAVERCHAND DEDHIA (E-FILE)	
15	ITA 318/MUM/2026	2012-13	[A] POWERED MULTITRADE PRIVATE LIMITED (E-FILE)	
16	ITA 319/MUM/2026	2016-17	[A] TULSIDAS VIRJI CHOTHANI (E-FILE)	
17	ITA 323/MUM/2026	2019-20	[A] MIHIR RAMESH VORA (E-FILE)	

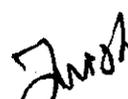
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Assistant Registrar  
20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 23-FEBRUARY-2026 (MONDAY)**

**BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2093/MUM/2012	2006-07	[D] DEUTSCHE EQUITIES INIDA P.LTD	
2	ITA 2296/MUM/2012	2006-07	[A] DEUTSCHE EQUITIES INIDA P. LTD	
3	ITA 4048/MUM/2012	2007-08	[A] DEUTSCHE EQUITIES INDIA P.LTD	
4	ITA 7611/MUM/2012	2008-09	[A] DEUTSCHE EQUITIES INDIA P.LTD	
5	ITA 2166/MUM/2014	2009-10	[A] DEUTSCHE EQUITIES INDIA P.LTD	
6	ITA 981/MUM/2015	2010-11	[A] DEUTSCHE EQUITIES INDIA P. LTD	Adjourned
7	ITA 984/MUM/2016	2011-12	[A] DEUTSCHE EQUITIES INDIA P.LTD	to
8	ITA 6600/MUM/2016	2012-13	[A] DEUTSCHE EQUITIES INDIA P.LTD	07/04/26
9	ITA 6875/MUM/2017	2013-14	[A] DEUTSCHE EQUITIES INDIA P.LTD	
10	ITA 4944/MUM/2018	2014-15	[A] DEUTSCHE EQUITIES INIDA P. LTD	
11	ITA 5745/MUM/2019	2015-16	[A] DEUTSCHE EQUITIES INDIA PRIVATE LIMITED	
12	ITA 1664/MUM/2021	2017-18	[A] PRAMOD (ROCA)	
13	ITA 2122/MUM/2022	2019-20	[A] BARCLAYS EXECUTION SERVICES LIMITED (ROCA)	
14	ITA 2332/MUM/2022	2019-20	[A] BARCLAYS SERVICES CORPORATION (ROCA)	
15	ITA 2010/MUM/2025	2022-23	[A] FIFTH THIRD MAURITIUS HOLDINGS LIMITED (E-FILE)	
16	ITA 7076/MUM/2025	2017-18	[D] PLAY GAMES 24X7 PRIVATE LIMITED (E-FILE)	
17	ITA 8302/MUM/2025	2017-18	[A] PLAY GAMES 24X7 PRIVATE LIMITED	
18	ITA 9015/MUM/2025	2014-15	[A] CITIBANK N.A. (E-FILE)	
19	ITA 9016/MUM/2025	2015-16	[A] CITIBANK N.A. (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1664/MUM/2022	2018-19	[A] GOLDMAN SACHS (SINGAPORE) PTE.	
2	ITA 2321/MUM/2022	2017-2018	[A] GLOBEOP HOLDINGS COMPANY (MAURITIUS ) PRIVATE LIMITED	
3	ITA 550/MUM/2023	2018-19	[A] PARAMOUNT PICTURES INTERNATIONAL LIMITED	
4	ITA 850/MUM/2023	2020-2021	[A] FIRST SENTIER INVESTORS ICVC-SI GLOBAL EMERGING MARKETS LEADERS FUND	
5	ITA 4505/MUM/2023	2021-22	[A] FIRST SENTIER INVESTORS ICVC-SI GLOBAL EMERGING MARKETS LEADERS FUND	
6	ITA 920/MUM/2023	2016-2017	[A] PRECILION HOLDINGS LIMITED	Adjourned
7	ITA 921/MUM/2023	2014-2015	[A] PRECILION HOLDINGS LIMITED	to
8	ITA 1020/MUM/2023	2015-16	[A] PRECILION HOLDING LTD.	08/04/26
9	ITA 1021/MUM/2023	2015-16	[A] SA MALLIKA VENTURES LTD.(ERSTWHILE SA WINONA VENTURES LTD. PRIOR TO MERGER)	
10	ITA 2298/MUM/2023	2018-19	[D] M/S BHATTAD INFRASTRUCTURE PVT LTD.	
11	ITA 3349/MUM/2023	2020-21	[A] RGA LIFE REINSURANCE COMPANY OF CANANDA	
12	ITA 990/MUM/2024	2018-19	[A] IIRF HOLDINGS I LIMITED	
13	ITA 1015/MUM/2024	2018-19	[A] INDIA LAND VENTURES LIMITED	
14	ITA 1003/MUM/2025	2022-23	[A] EDENRED SE (FORMERLY KNOWN AS EDENRED SA)	
15	ITA 6745/MUM/2025	2018-19	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE LTD	
16	ITA 6528/MUM/2025	2017-18	[A] SAMEEUDDIN MOHAMMED GAUSE	

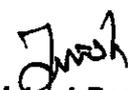
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1622/MUM/2021	2014-15	[A] MARRIOTT INTERNATIONAL INNC (ROCA)	
2	ITA 1623/MUM/2021	2013-14	[A] MARRIOTT INTERNATIONAL INNC	
3	ITA 2359/MUM/2021	2016-17	[A] MARRIOT INTERNATIONAL INC	
4	ITA 2358/MUM/2021	2017-18	[A] MARRIOTT INTERNATIONAL INC	
5	ITA 1061/MUM/2025	2018-19	[A] RAJ AJUDHIANATH KAUL	
6	ITA 2008/MUM/2025	2022-23	[A] INTERNATIONAL AIR TRANSPORT ASSOCIATION (E-FILE)	
7	ITA 2036/MUM/2025	2022-23	[A] ATOS INFORMATIONA TECHNOLOGY HK LIMITED	Adjourned to 09/04/26
8	ITA 2041/MUM/2025	2016-17	[A] ALIBABA .COM SINGAPORE E COMMERCE PRIVATE LIMITED	
9	ITA 2059/MUM/2025	2019-20	[A] GLOBAL LONG SHORT PARTNERS MAURITIUS I LTD (E-FILE)	
10	ITA 2076/MUM/2025	2022-23	[A] FIRST SENTIER INVESTORS ICVC-SI GLOBAL EMERGING MARKETS LEADERS FUND	
11	ITA 2077/MUM/2025	2022-23	[A] FEDEX LOGISTICS INC (FORMERLY KNOWN AS FEDEX TRADE NETWORKS TRANSPORT & BROKERAGE , INC)	
12	ITA 2083/MUM/2025	2012-13	[A] BASF SE	
13	ITA 2084/MUM/2025	2022-23	[A] BASF SE	
14	ITA 2119/MUM/2025	AY 2022-23	[A] DIEBOLD NIXDORF INCORPORATED (E-FILE)	
15	ITA 2156/MUM/2025	2022-23	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD	
16	ITA 2662/MUM/2025	AY 2022-23	[A] UNILEVER OVERSEAS HOLDING AG (E-FILE)	
17	ITA 2917/MUM/2025	2013-14	[A] MSM SATELLITE (SINGAPORE) PTE LTD	
18	ITA 6144/MUM/2025	2023-24	[A] FED EX LOGISTICS, INC (FORMERLY KNOWN AS FED EX TRADE NETWORKS TRANSPORT & BROKERAGE, INC	
19	ITA 8995/MUM/2025	2023-24	[A] TECH DATA (SINGAPORE) PTE LIMITED	
20	ITA 9029/MUM/2025	AY 2023-24	[A] GOLDMAN SACHS AND CO. LLC (E-FILE)	
21	ITA 8538/MUM/2025	2016-17	[A] SAMIR RAMESHCHANDRA PARMAR	

  
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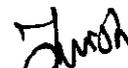
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1201/MUM/2018	2014-15	[A] SHRI UNNI KRISHNAN VADAKKEDATH SUGATHAN (RM)	
2	ITA 2302/MUM/2022	2018-19	[A] MUNCHENER RUCKVERSICHERUNGS- GESELLSCHAFT AKTIENGESELLSCHAFT IN MUNCHEN	
3	ITA 2303/MUM/2022	2019-20	[A] MUNCHENER RUCKVERSICHERUNGS- GESELLSCHAFT AKTIENGESELLSCHAFT IN MUNCHEN	Adjourned
4	ITA 7223/MUM/2025	2017-18	[A] GAIL TIMMINS (E-FILE)	to
5	ITA 7237/MUM/2025	2023-24	[A] ATOMSTROYEXPORT	14/04/26
6	ITA 7262/MUM/2025	2023-24	[A] SPENCER STUART INTERNATIONAL B.V. (E-FILE)	
7	ITA 9099/MUM/2025	2022-23	[A] VOLKSWAGEN AKTIENGESELLSCHAFT (E-FILE)	
8	ITA 9147/MUM/2025	2023-24	[A] CITICORP INVESTMENT BANK (SINGAPORE) LTD	

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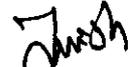
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2977/MUM/2017	2012-13	[A] NOVARTIS INDIA LTD ((ROCA))	
2	ITA 5009/MUM/2024	AY 2020-21	[A] METTLER-TOLEDO INDIA PRIVATE LIMITED (E-FILE (ROCA))	
3	ITA 5017/MUM/2024	2020-21	[A] NORTON LIFE LOCK INDIA PRIVATE LIMITED ((AS SUCCESSOR OF NORTON LIFE LOCK SOFTWARE AND SERVICE PRIVATE LIMITED (NSSPL)) ((ROCA))	
4	ITA 6618/MUM/2024	2021-22	[A] RAJ PETRO SPECIALITIES PVT LTD	
5	ITA 6684/MUM/2024	2021-22	[A] PFIZER PRODUCTS INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 8912/MUM/2025	2013-14	[A] DEVANG KANUBHAI VORA	
7	ITA 8976/MUM/2025	2018-19	[A] RAJESH MUKUND NORBHAVANE	
8	ITA 262/MUM/2026	2020-21	[A] AFROZ MUNNEMIYAN SAYYEAD (E-FILE(SMC))	
9	ITA 264/MUM/2026	2017-18	[A] CENTRE FOR EQUITY AND QUALITY IN UNIVERSAL EDUCATION (E-FILE(SMC))	
10	ITA 277/MUM/2026	2014-15	[A] MEGHALI MILIND KHATU ((SMC))	
11	ITA 263/MUM/2026	2017-18	[A] SAPNA UMESH DUTTA (E-FILE(SMC))	

  
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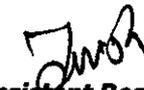
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4206/MUM/2024	2020-21	[A] RESTAURANT BRANDS ASIA LIMITED ((ROCA))	
2	ITA 4717/MUM/2024	2020-21	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
3	ITA 6573/MUM/2024	2021-22	[A] UNILEVER INDIA EXPORTS LIMITED (E-FILE)	
4	ITA 9032/MUM/2025	2020-21	[A] VINIT RAMNATH PARKAR (E-FILE)	
5	ITA 278/MUM/2026	2017-18	[A] MOHAMMED UMAR RAIS AHMED QURESHI ((SMC))	
6	ITA 280/MUM/2026	2015-16	[A] ANKUR FOUNDATION ((SMC))	
7	ITA 283/MUM/2026	2019-20	[A] JAYA AMITABH BACHCHAN (E-FILE (SMC))	
8	ITA 285/MUM/2026	2017-18	[A] BAJRANGLAL BHAWARLAL SHARMA (E-FILE(SMC))	
9	ITA 289/MUM/2026	2017-2018	[A] PADMAKAR BHIWAJI DESHPANDE (E-FILE(SMC))	
10	ITA 325/MUM/2026	2017-18	[A] GJRISH KHETSHI CHHEDA (E-FILE(SMC))	
11	ITA 333/MUM/2026	2012-13	[D] HEMANT VITHALDAS PAREKH (E-FILE(SMC))	
12	ITA 348/MUM/2026	2022-23	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE(SMC))	

  
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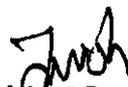
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4240/MUM/2024	2020-21	[A] PRIVI SPECIALITY CHEMICALS LIMITED	
2	ITA 7631/MUM/2025	2022-23	[A] PIRAMAL ENTERPRISES LIMITED (MERGED WITH PIRAMAL FINANCE LTD) (E-FILE)	
3	IT(TP)A 5795/MUM/2024	AY 2021-22	[A] PUMA ENERGY INDIA PRIVATE LIMITED (E-FILE)	
4	IT(TP)A 6244/MUM/2024	2021-2022	[A] UNBXD SOFTWARE PRIVATE LIMITED (E-FILE)	
5	ITA 1819/MUM/2016	2011-12	[A] UBS SECURITIES INDIA P.LTD	
6	ITA 4660/MUM/2023	2018-19	[A] UBS SECURITIES INDIA PRIVATE LIMITED ((ROCA))	
7	ITA 6628/MUM/2024	2021-22	[A] MONSTER ENERGY INDIA PVT LTD ((ROCA))	
8	ITA 6776/MUM/2024	2021-22	[A] BECKMAN COULTER INDIA PRIVATE LIMITED (E-FILING)	
9	ITA 8557/MUM/2025	2016-17	[D] JAYESH DINESHKUMAR SHAH (E-FILE(SMC))	
10	ITA 8561/MUM/2025	2016-17	[A] FEROZA GUPTA ((SMC))	
11	ITA 8565/MUM/2025	2008-09	[A] YESMAN INFIN PRIVATE LIMITED ((SMC))	
12	ITA 8569/MUM/2025	2017-18	[A] BENCHMARK INFRAPROJECTS LLP ((SMC))	
13	ITA 8599/MUM/2025	2017-18	[A] LATE PRAVIN PREMJI CHHEDA ((SMC))	
14	ITA 8601/MUM/2025	2011-12	[A] VIJAY H SHAH HUF (E-FILE)	
15	ITA 8590/MUM/2025	2018-19	[A] BHAGAWATI ABHILASHA CONVENTURE ((SMC))	
16	ITA 8592/MUM/2025	2019-20	[A] ZAHOORA SWEETS & CONFECTIONERY ((SMC))	
17	ITA 8593/MUM/2025	2020-21	[A] ZAHOORA SWEETS AND CONFECTIONERY ((SMC))	
18	ITA 8594/MUM/2025	2021-22	[A] ZAHOORA SWEETS & CONFECTIONERY ((SMC))	
19	ITA 8595/MUM/2025	2022-23	[A] ZAHOORA SWEETS & CONFECTIONERY ((SMC))	

  
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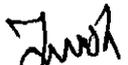
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1162/MUM/2014	2009-10	[A] V2 TECH VENTURES P.LTD	
2	ITA 2281/MUM/2015	2010-11	[A] MSPL LTD	
3	ITA 1548/MUM/2016	2011-12	[A] MSPL LTD	
4	ITA 4557/MUM/2023	2014-2015	[A] NIPRO CORPORATION, JAPAN	
5	ITA 4579/MUM/2024	2020-21	[A] WATSON PHARMA PRIVATE LIMITED ((ROCA))	
6	ITA 1995/MUM/2025	2018-19	[A] OGD SERVICES HOLDINGS LIMITED	
7	ITA 4109/MUM/2025	2018-19	[A] VIDYADHAR VITHOBA SURVE (E-FILE)	
8	ITA 8837/MUM/2025	2022-23	[A] ROYAL CANIN INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 8843/MUM/2025	2017-2018	[A] VENUS DEVELOPERS (E-FILE(SMC))	
10	ITA 8858/MUM/2025	2016-17	[A] ANJELI KISHORE HAZARI (E-FILE(SMC))	
11	ITA 368/MUM/2026	2018-19	[A] SMITA SURESH JANWALKAR (E-FILE(SMC))	
12	ITA 322/MUM/2026	2022-23	[A] OGNAM TECHNOLOGY SERVICES PRIVATE LIMITED (E-FILE)	
13	ITA 351/MUM/2026	2016-17	[A] ROMIL RASIK MEGHANI (E-FILE(SMC))	
14	ITA 8840/MUM/2025	2009-10	[A] HATMAL RIDMAL JAIN (E-FILE(SMC))	
15	ITA 8841/MUM/2025	2011-12	[A] HATMAL RIDMAL JAIN (E-FILE (SMC))	
16	ITA 378/MUM/2026	2016-17	[A] VARALAKSHMI KRINAMOORTHY IYER (E-FILE(SMC))	
17	ITA 379/MUM/2026	2017-18	[A] VARALAKSHMI KRISHNAMOORTHY IYER (E-FILE(SMC))	

  
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S/A 20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8787/MUM/2011	2007-08	[A] FORST & SULLIVAN (I) PLTD	
2	ITA 2204/MUM/2015	2010-11	[A] LARSEN & TOUBRO INFOTECH LTD	
3	ITA 301/MUM/2019	2011-12	[A] LARSEN & TOUBRO INFOTECH LIMITED	
4	ITA 2244/MUM/2019	2012-13	[A] LARSEN & TOUBRO INFOTECH LIMITED	
5	ITA 2132/MUM/2022	2017-18	[A] KSB LIMITED	
6	ITA 4037/MUM/2024	2020-21	[A] CWT INDIA PRIVATE LIMITED (E-FILED)	
7	ITA 4182/MUM/2024	2020-21	[A] CLEAN MAX ENVIRO ENERGY SOLUTIONS PVT LTD	
8	ITA 3893/MUM/2024	2020-21	[A] COFCO INTERNATIONAL INDIA PRIVATE LIMITED	
9	ITA 6086/MUM/2024	2021-22	[A] BAMANBORE TOLLWAY PRIVATE LIMITED (E-FILING)	
10	ITA 5853/MUM/2025	2013-14	[A] BAJAJ AUTO LIMITED (E-FILE)	
11	ITA 5982/MUM/2025	2013-14	[D] BAJAJ AUTO LIMITED (E-FILE)	
12	ITA 1795/MUM/2025	2013-14	[A] JESAALH SHAH ((SMC) E-FILE)	
13	ITA 8833/MUM/2025	2019-20	[A] BANPREETSINGH SURINDERSINGH ATAL (E-FILE SMC)	
14	ITA 8834/MUM/2025	2020-21	[A] BANPREETSINGH SURINDERSINGH ATAL (E-FILE SMC)	
15	ITA 8838/MUM/2025	2017-18	[A] RAMESH LALAWAT (E-FILE SMC)	
16	ITA 8839/MUM/2025	2017-18	[A] KRISHNAKANT KISHOR PALAV (E-FILE (SMC)	
17	ITA 8131/MUM/2025	2013-14	[A] APICES STUDIO PVT LTD, PREVIOUSLY KNOWN AS 3D ARCHITECTURE PVT LTD (E-FILE (SMC))	
18	ITA 8449/MUM/2025	2021-22	[A] WESTERN HEIGHTS CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE (SMC))	
19	ITA 8546/MUM/2025	2019-2020	[A] RITESH SUGAN JAIN (E-FILE (SMC))	

  
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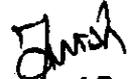
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF K BENCH FOR 24-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2591/MUM/2017	2012-13	[A] FIRMENICH AROMATICS PRODUCTION P. LTD	
2	ITA 6634/MUM/2024	AY 2021-22	[A] DSV SOLUTIONS PRIVATE LIMITED (FORMERLY KNOWN AS UT WORLDWIDE INDIA PRIVATE LIMITED) (E-FILE)	
3	ITA 3652/MUM/2024	2020-21	[A] DSV SOLUTIONS PRIVATE LIMITED	
4	ITA 4818/MUM/2024	2020-2021	[A] BIRLA CARBON INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 4646/MUM/2024	2020-21	[A] CONCENTRIX SERVICES INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 8827/MUM/2025	2022-23	[A] GRASIM INDUSTRIES LIMITED	
7	ITA 8904/MUM/2025	2022-23	[A] FREUDENBERG GALAL HOUSEHOLD PRODUCT PRIVATE LIMITED	
8	ITA 8951/MUM/2025	2022-23	[A] LOMA CO-DEVELOPERS 2 PRIVATE LIMITED (E-FILE)	
9	ITA 8952/MUM/2025	2022-23	[A] LOMA CO-DEVELOPERS 1 PRIVATE LIMITED (E-FILE)	
10	ITA 8972/MUM/2025	2022-23	[A] GODREJ CONSUMER PRODUCTS LTD	
11	ITA 8990/MUM/2025	2022-23	[A] CACTUS COMMUNICATIONS PRIVATE LIMITED	
12	ITA 8428/MUM/2025	2010 - 11	[A] VEEJAY EXPORTS PRIVATE LIMITED (E-FILE (SMC))	
13	ITA 8548/MUM/2025	2016-2017	[A] NAMRITA KABRA (E-FILE (SMC))	

  
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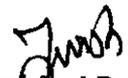
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6918/MUM/2024	2021-22	[A] FCS MANUFACTURING (INDIA) PRIVATE LIMITED (E-FILING (SG))	
2	ITA 546/MUM/2017	2012-13	[A] CRISIL LTD (IN THE MATTER OF ERSTWHILE PIPAL RESEARCH ANALYTICS AND INFORMATION SERVICES INDIA P.LTD	
3	ITA 1931/MUM/2022	2018-19	[A] M/S. ARUP INDIA PVT LTD	
4	ITA 894/MUM/2023	2017-18	[A] ARUP INDIA PVT LTD	
5	ITA 2289/MUM/2022	2018-19	[A] GE POWER INDIA LTD	
6	ITA 6917/MUM/2024	2021-22	[A] FCS MACHINERY (INDIA) PRIVATE LIMITED (E-FILING)	
7	ITA 6841/MUM/2024	2021-22	[A] FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES (INDIA) PVT LTD	
8	IT(TP)A 4053/MUM/2025	2012-13	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
9	ITA 4322/MUM/2025	2012-13	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
10	IT(TP)A 4054/MUM/2025	2013-14	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
11	ITA 4323/MUM/2025	2013-14	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
12	ITA 2544/MUM/2025	2013-14	[D] ESSAR PORTS LIMITED (E-FILE)	
13	ITA 2997/MUM/2025	2013-14	[A] ESSAR PORTS LIMITED (E-FILE)	
14	ITA 8455/MUM/2025	2019-20	[A] G M S OFFSHORE SERVICE PRIVATE LIMITED (E-FILE (SMC))	
15	ITA 8784/MUM/2025	2023-24	[A] MOHD IRFAN ANWAR QURESHI (E-FILE (SMC))	
16	ITA 8997/MUM/2025	2022-23	[A] ERANTHUS DEVELOPERS PRIVATE LIMITED	
17	ITA 9030/MUM/2025	2022-23	[A] LIONS GATE INDIA LLP (E-FILE)	

  
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20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3602/MUM/2014	2009-10	[A] ROYAL MULTISPORT PRIVATE LIMITED (FORMERLY KNOWN AS JAIPUR IPL CRICKET P.LTD)	
2	ITA 3727/MUM/2014	2009-10	[D] JAIPUR IPL CIRCKET P.LTD	
3	ITA 1114/MUM/2016	2010-11	[A] ROYAL MULTISPORT PRIVATE LIMITED (FORMERLY KNOWN AS JAIPUR IPL CRICKET P.LTD)	
4	ITA 1113/MUM/2016	2011-12	[A] ROYAL MULTISPORT PRIVATE LIMITED (FORMERLY KNOWN AS JAIPUR IPL CRICKET P.LTD)	
5	ITA 32/MUM/2022	2014-15	[A] BUNGE INDIA PVT. LTD.	
6	ITA 1403/MUM/2022	2014-2015	[D] BUNGE INDIA PRIVATE LIMITED	
7	ITA 6291/MUM/2024	2021-22	[A] DESMET INDIA CORPORATION PVT LTD	
8	ITA 4990/MUM/2025	2021-22	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (E-FILE)	
9	ITA 753/MUM/2022	2017-18	[A] DNEG INDIA MEDIA SERVICES LIMITED	
10	ITA 6652/MUM/2024	2021-22	[A] JOHNSON CONTROL INDIA PRIVATE LIMITED	
11	ITA 8992/MUM/2025	2022-23	[A] GRASPER GLOBAL PRIVATE LIMITED	
12	ITA 8996/MUM/2025	2022-23	[A] GODREJ GREEN HOMES PRIVATE LIMITED	
13	ITA 9031/MUM/2025	2022-23	[A] CORNERSTONE ONDEMAND ENTERPRISE INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 668/MUM/2022	2017-18	[A] DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD	
15	CO 39/MUM/2026	2007-08	[A] AMEET ASHOK RAJPUT ((SMC))	
16	ITA 8161/MUM/2025	2007-08	[D] AMEET ASHOK RAJPUT (E-FILE (SMC))	
17	ITA 8427/MUM/2025	2017-2018	[A] POOJA VINESH ADVANI (E-FILE (SMC))	
18	ITA 8550/MUM/2025	2014-15	[A] SALIM KAMRUDDIN JAFFER (E-FILE (SMC))	
19	ITA 8554/MUM/2025	2015-16	[D] NOVOTECH STEEL & ALLOYS PRIVATE LIMITED (E-FILE (SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 23-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

**AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6664/MUM/2025	2012-13	[D] SNEHA MARKETING (E-FILE)	
2	ITA 6665/MUM/2025	2010-11	[A] KRUBBER PRIVATE LIMITED (E-FILE)	
3	ITA 6700/MUM/2025	2013-14	[A] UDAYLAL NARMAL JAIN (E-FILE)	
4	ITA 6704/MUM/2025	2019-20	[A] YADUVANSHI AHIR GWAL SAKAL PANCH (E-FILE)	
5	ITA 7842/MUM/2025	2020-21	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
6	ITA 7843/MUM/2025	2021-22	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
7	ITA 7844/MUM/2025	2022-23	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
8	ITA 7845/MUM/2025	2023-24	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
9	ITA 7850/MUM/2025	2015-16	[A] ARUSHA ATUL BORA (E-FILE)	
10	ITA 6104/MUM/2025	2012-13	[A] REGUS SOUTH MUMBAI BUSINESS CENTRE PVT. LTD. (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

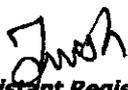
**CAUSE LIST OF SMC BENCH FOR 24-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

**AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2008/PUN/2025	2011-12	[A] AMIT ARUN FALNIKAR ((PUNE))	
2	ITA 7856/MUM/2025	2017-18	[A] ADVAITA TRADING PRIVATE LIMITED (E-FILE)	
3	ITA 7860/MUM/2025	2018	[D] M D FOODS (E-FILE)	
4	ITA 7873/MUM/2025	2011-12	[D] BATHIJA DEEPAK SRICHAND HUF (E-FILE)	
5	ITA 7887/MUM/2025	2017-18	[D] CASA BUILDERS PVT. LTD. (E-FILE)	
6	ITA 5190/MUM/2025	2018-19	[A] ASHOK KARUSAO BOKDE	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

**AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6780/MUM/2025	2013-14	[A] VIOLET ARCH SECURITIES PVT LTD	
2	ITA 7914/MUM/2025	2010-11	[A] SATYAKAMAL PRINTERS PVT LTD	
3	ITA 7927/MUM/2025	2020-21	[A] VILPABEN PRANAVBHAI VORA	
4	ITA 7932/MUM/2025	2007-08	[A] QUANTUM REAL EST & PROP DEV INDIA PVT LTD	
5	ITA 7939/MUM/2025	2011-12	[A] ENSEMBLE INFRASTRUCTURE INDIA LTD (E-FILE)	
6	ITA 5906/MUM/2025	2017-18	[A] M/S HOUSTON TOURS AND TRAVELS (E-FILE)	

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Assistant Registrar  
20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 26-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

**AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5884/MUM/2025	2020-21	[A] YOGITA SANJAY JAGUSTE (E-FILE)	
2	ITA 7986/MUM/2025	2014	[D] SANJAY V JAIN HUF (E-FILE)	
3	ITA 7991/MUM/2025	2009-10	[A] NITIN GUPTA (E-FILE)	
4	ITA 7998/MUM/2025	2017-18	[A] MOHD AZAM HASAN SHEIKH (E-FILE)	
5	ITA 7999/MUM/2025	2009-10	[D] MUSTANSIR SAIFUDDIN LAKDAWALA (E-FILE)	
6	ITA 8002/MUM/2025	2020-2021	[A] SUHAS PURSHOTTAM NAMJOSHI (E-FILE)	
7	ITA 8003/MUM/2025	2021-2022	[A] SUHAS PURSHOTTAM NAMJOSHI (E-FILE)	
8	ITA 8009/MUM/2025	2015-16	[A] SHREENATH INFRAPROJECTS	
9	ITA 8010/MUM/2025	2020-21	[A] SHRI S. K SOMANI MEMORIAL TRUST	
10	ITA 8012/MUM/2025	2017-18	[A] HARSHA BOJARAO DEVRAJ	
11	ITA 8030/MUM/2025	2017-18	[A] MAYUR KHIMJI PEER	
12	ITA 7744/MUM/2025	2015-16	[A] RAJAN NAGINDAS KAMDAR	

*JWSH*  
Assistant Registrar  
20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 23-FEBRUARY-2026 (MONDAY)**

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	7920	MUM	2025	2022- 23	[A] NOMURA SERVICES INDIA PVT LTD	B		

  
Assistant Registrar  
20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

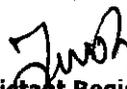
**FOR 24-FEBRUARY-2026 (TUESDAY)**

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4091	MUM	2025	2014	[D] RAHUL MANISH KAPADIA (E-FILE)	D	E-FILE	

**BEFORE SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER  
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	8463	MUM	2025	2022- 23	[A] JYOTSNA KUNWAR	F		

  
Assistant Registrar  
20-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

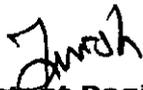
**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**NIL**

**FOR 26-FEBRUARY-2026 (THURSDAY)**

**NIL**

  
**Assistant Registrar  
20-Feb-26**